BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH AT CHENNAI

OA No 314 OF 2024

IN THE MATTER OF:

NEWS ITEM TITLED RESIDENTS STAGE PROTEST AGAINST POLLUTION CAUSED BY VIJAYAWADA THERMAL POWER STATION APPEARING IN THE HINDU DATED 04 11 2024

……. Applicant

Vs

ANDHRA PRADESH POLLUTION CONTROL BOARD REP BY ITS MEMBER SECRETARY AND OTHERS

…. Respondents

REPORT FILED BY THE APPCB 1st RESPONDENT

DATE- 09.07.2025

M/s MADHURI DONTI REDDY
ADVOCATE

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,
Email: reddymadhuri09@gmail.com

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application No.314 of 2024(SZ)
[Earlier O.A. No. 1302 of 2024(PB)]

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU based on the News Item in The Hindu dt: 04.11.2024titled, "Residents stage protest against pollution caused by Vijayawada Thermal Power Station".

And

Andhra Pradesh Pollution Control Board (APPCB),
Through its Member Secretary,
Andhra Pradesh and ors.

...Respondent(s)

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Dt.10.06.2025
Place: Vijayawada.

Environmental Engineer,
APPCB, Regional Office,
Vijayawada.

(1)

Report of the A.P. Pollution Control Board (APPCB) in compliance with the Hon'ble N.G.T, Chennai Order dated.05.03.2025 in O.A. No.314 of 2024(SZ) earlier O.A. No.1302 of 2024 (PB) title "Residents stage protest against pollution caused by Vijayawada Thermal Power Station".

It is humbly submit that M/s. Dr. Narla Tatarao Thermal Power Station is a Thermal Power Plant operating at Ibrahimpatnam (V&M), NTR District with Electricity production capacity of 2560 MW.

It is to submit that a case was filed before the Hon'ble N.G.T (PB), New Delhi on its own motion SUO MOTU based on the news item published in The Hindu newspaper dated.04.11.2024, under the caption "Residents stage protest against pollution caused by Vijayawada Thermal Power Station", vide OA No.1302 of 2024 (PB).

The case was listed on 19.11.2024 before the Hon'ble N.G.T (PB), Delhi and O.A. was transferred to the Southern Zonal Bench as the matter relates to the Southern Zonal Bench.

The case renumbered as O.A. No.314 of 2024 at the Hon'ble N.G.T (SZ). The Member Secretary, A.P. Pollution Control Board is one of the Respondent in the above O.A. No.314 of 2024 (SZ).

The pollution caused by the industry was reviewed by the A.P. Pollution Control Board and issued certain directions to the industry on 10.01.2025 to submit detailed Plan of Action (PoA) with budgetary estimations to rectify the violations. Copy enclosed as **Annexure-I.**

M/s. Dr. Narla Tatarao Thermal Power Station has submitted its action plan for control of the pollution vide letter dated.27.01.2025. The industry is in the process of rectification of the pollution control systems with an allocated budget of about Rs.59.0 Crores.

The Board has submitted status report on 10.01.2025 & 19.02.2025 to the Hon'ble N.G.T (SZ) in connection with the O.A. No.314 of 2024.

The case was listed on 05.03.2025 before the Hon'ble N.G.T and issued the following directions:

> "1. The status report dated 19.02.2025 of the Andhra Pradesh Pollution Control Board (APPCB) is filed. However, the further action taken report, as previously directed by this Tribunal, has not yet been filed. Additionally, other respondents have not filed their replies/reports.
>
> 2. Ms. Janani Shankar, the learned counsel undertakes to file vakalat on behalf of Respondent No.5 and seeks time to file the reply.
>
> 3. Let the matter be listed on 13.06.2025".

The industry has started the rectification works pertaining to control of pollution and are under process.

The Board officials have inspected M/s. Dr. Narla Tatarao Thermal Power Station on 12.03.2025 & 29.03.2025 and conducted stack monitoring and verified the status of works carrying by the industry towards control of pollution.

In this regard, a detailed report was submitted to the Head office, Vijayawada on 15.04.2025 to initiate necessary action against the industry for control of pollution. Copy enclosed as **Annexure-II.**

(2)

The Board is closely monitoring the industry and shortly will review the status of compliance of directions issued by the Board and works in progress for control of pollution to take further necessary action against the industry.

This report is submitted for kind consideration. The APPCB will abide by all such directions as the Hon'ble Tribunal may deem fit and appropriate.

Dt.10.06.2025
Place: Vijayawada.

Srinivas 10/6

Environmental Engineer,
APPCB, Regional Office,
Vijayawada.

ANNEXURE-I (3)

APPCB-11023/133/2022-TEC-TF-APPCB

I/3883009/2025

ANDHRA PRADESH POLLUTION CONTROL BOARD
Paryavaran Bhavan, APIIC Colony Road,
Gurunanak Colony, Autonagar, Vijayawada- 520007
Phone. No.0866-2463200, Website : https://pcb.ap.gov.in/

LiFE Lifestyle for Environment

Lr. No.31/APPCB/HO/ECS//VJA/2019- **Date:10-01-2025.**

DIRECTIONS

Sub.: APPCB - HO - ECS - M/s. Dr. Narla Tatarao - Thermal Power Station, Ibrahimpatnam (V&M), NTR District - Non- compliance to Consent conditions and standards - Public complaints on Air & water pollution from the TPP - Monitoring (TF) Committee Meeting held on 25.11.2024 – Minutes of the Monitoring Committee - Communicated – Reg.

Ref.: 1. CTO order no: APPCB/VJA/VJA/24/CFO/HO/2016, Dt.24.04.2023.
2. CTO no: APPCB-11022/66/2022-TEC-CFO-APPCB, Dt.28.04.2023.
3. Order No.31/APPCB/HO/ECS/VJA/2024 Dt.02.02.2024.
4. Lr.No.MD/CE/C/Hydel,GS,C&I/SE/Hy- 1/ EE/ Env. Dn/ D.No.92 /2024, Dt.20.02.2024
5.Lr. No. CE/ O&M /SE /C /Envt /EE /C/ Env /Dr.NTTPS /F6 /D.No.236/ 23, Dt.16.03.2024
6. Notice No.K-24/PCB/RO-VJA/2024-256, date.01.07.2024
7. Inspection of your industry by the Board officials on 13.06.2024, 04.07.2024 and 05.11.2024.
8. Monitoring (Task Force) Committee meeting held on 25.11.2024.

***

WHEREAS you are operating Coal based Thermal power plant in the name of Dr. Narla Tatarao Thermal Power Station (NTTPS), (Formerly M/s. Vijayawada Thermal Power Station) located at Ibrahimpatnam, Vijayawada, Krishna District and engaged in generation of electricity.

WHEREAS the Board vide ref. 1st cited issued renewal of CTO& HWA to the industry on 24.04.2023 for Electric power generation of -1760 MW (6 x 210 MW (Stage-I, II & III) + 1 x 500 MW (Stage-IV)), valid upto 31.12.2027.

WHEREAS the Board vide ref. 2nd cited issued renewal of CTO&HWA to the industry (Stage – V) on 28.04.2023 for Electric power generation of - 800 MW, valid up to 30.04.2026.

WHEREAS earlier, the Board received complaints pollution problems caused from the industry and adverse news items appeared in various newspapers. The issue was reviewed in the Monitoring (Task Force) committee meeting held on 25.01.2024 and the Board issued specific directions to the industry on 02.02.2024 vide ref. 3rd cited.

WHEREAS a complaints received from Sri EAS Sarma, Former Energy Secretary to GoI, Sri Ch. Venugopal Rao and from the Member of NTTPS, Kalushya Niyantrana Praja Porata Samithi against the air and water pollution being caused from M/s. Dr. Narla Tatarao Thermal Power Station and to take necessary action. Complaints were also

received on pollution caused by the industry from Sri Md. Masud Ali, Advocate through A.P. Legal Services Authority and EFS&T Department.

WHEREAS further, the Board also received the complaints from the Guntupalli Villagers and The Krishna Co-Op. Irrigation & Agricultural Improvement Society on air pollution being caused by your industry and discharge of the ash bearing waste water into the agricultural canals and accumulation of the ash in the agricultural fields.

WHEREAS the Regional Office, Vijayawada received a complaint filed by Sri Chinta Ramesh Babu, D.No.7-98, Guntupalli(V), Ibrahimpatnam (M), NTR District through Public Grievance Redressal System (PGRS) on 01.07.2024 regarding discharges of ash bearing waste water into the agricultural canals, not developing greenbelt in an extent of 65 Acres and crop damage due to accumulation of the ash in the agricultural fields. The Board officials inspected your industry and surroundings on 13.06.2024 & 04.07.2024 and reported the following observations -

1. Damages were observed to ESPs of the unit 5 & 6 and thick smoke emissions were observed from the stacks.
2. The fly ash is disposing from the bottom hoppers of the ESPs of the unit-5 & 6.
3. Leakage of the fly ash was observed from the ESP of unit-7 (500 MW). The ash is being stored openly at ESP bottom collection area and the same is lifting into trucks by JCB. Fugitive emissions were observed at fly ash handling at Unit-7.
4. The above fly ash is loading into trucks through JCBs instead of using pneumatic system.
5. There is no fly ash and bottom ash conveying system to the Unit-8 (800 MW) and the ash storing openly at the bottom of the ESP. Huge fugitive emissions were observed at ash handling area.
6. The industry has not improved the performance of the ESPs attached to the Unit-I to Unit-VI and thick smoke emissions are observed.
7. The online stack monitoring system provided to boiler-1,2,3 & 6 are not showing the SPM values.
8. The industry is disposing the Once Through Cooling water to Budameru channel and not operating the cooling towers of Unit-1-6.
9. The public drains near the ash pond area and along with the National highway are deposited /filled with boiler ash of the industry.
10. The ash sludge from the ash pond was observed on the road leading to ash pond to National Highway due to spillages from the ash carrying trucks and thereby causing fugitive emissions to the surrounding area.
11. Open storage of crushed coal was observed without providing any fugitive dust containing measures such as covering the surface of coal stockpiles with tarpaulin sheets.
12. The industry provided sedimentation tanks to the Unit-1 to 6 and the over flow is

joining into Budameru channel. Ash accumulation was observed in the Budameru drain at the discharge point.

13. The industry provided sedimentation tanks to the Unit-7 and the over flow water discharging outside the industry premises.
14. The industry not provided sedimentation tanks to the Unit-8 and the floor washings mixed with ash is discharging into agricultural canals.
15. Coal dust emissions observed at coal stocking yard and transit points and at nearby residential area around the coal stockyard.
16. The industry is discharging ash contaminated water from the Southern side of the industry to the agricultural canals and the water joining in to agricultural fields.
17. Ash accumulation was observed in the agricultural canal and in some of the agricultural lands.
18. Ash dust spillages were observed along the National Highway from Jupudi area to Guntupalli and are causing fugitive emissions to the road travelers.
19. Ambient Air Quality Monitoring (AAQM) and Stack monitoring to the boilers were conducted on 22.02.2024 and the monitored values are exceeding the Board stipulated standards as follows –

Stack Monitoring:

Sl. No.	Sampling point	Parameter	Result (mg/Nm^3)	Standard (mg/Nm^3)
1.	Stack attached to 690 TPH Coal Fired Boiler - Stage – II (210 MW) of Unit – IV	SPM	4012.0	100.0
2.	Stack attached to 690 TPH Coal Fired Boiler - Stage – III (210 MW) of Unit – V	SPM	5614.0	100.0
3	Stack attached to 690 TPH Coal Fired Boiler - Stage – III (210 MW) of Unit – VI	SPM	3420.0	100.0

AAQM Monitoring:

S.No.	Sampling point	Parameter	Result ($\mu g/m^3$)	Standard ($\mu g/m^3$)
1	Accounts of the NTTPS, Ibrahimpatanam	PM_{10}	261	100.0
2	Railway Hospital Rayanapadu	PM_{10}	173	100.0
3	Hilltop Guesthouse of Dr. NTTPS	PM_{10}	90.3	100.0
4	Beside YSR Health Care Center, Kondapalli	PM_{10}	113	100.0

20. The online Particulate Matter parameter is not working for the Boiler - 1,2 & 3. The online particulate matter of Boiler - 4,5 & 6 are continuously exceeding the stipulated standards of 100 mg/Nm^3.
21. The online SO_2 values of Boiler-I, III, IV, V & VI are in between 900 mg/Nm^3 to 1350 mg/Nm^3, as against the standard of 600 mg/Nm^3.
22. The online Particulate Matter values of the stack attached to the 500 MW Stage-IV (Unit-VII) is in between 90 to 110 mg/Nm^3 thereby exceeding prescribed **standard of PM-50 mg/Nm^3. The SO_2 parameter recorded as 900 mg/Nm^3 to 1180 mg/Nm^3 as against the standard of 200 mg/Nm^3.**
23. The industry has not connected the Stage-V boiler online stack monitoring data to the APPCB server.
24. The Two CAAQM stations provided at B-Colony and towards railway wagon workshops are not in operation and not updating any data.
25. The plant submitted exceedance report of the online stack monitoring data from February, 2024 to till date.
26. The latest compliance status to the directions issued by the Board vide order dated.02.02.2024 is reported as follows:

a. The industry informed that an amount of Rs.28 Crores sanctioned to rectify and improvement of the pollution control systems and issued Purchase orders for the related equipment and systems. Further, informed that the prescribed emissions standards will be achieved soon. The industry requested the Coal supplier i.e., M/s Singareni Collieries Company Ltd to supply of high-grade coal. Proposed replacement of the ESP damaged internals and improvement of the ash handling systems.
b. The works pertaining to ETP of stage-I-III not yet completed. The existing sedimentation tanks not adequate for treatment of the floor washings and the overflow of the settling tanks discharging into Budameru Channel.
c. The industry carried feasibility report for hydrobin systems through third party. As per the report, it is not possible to provide Hydro bin system to Stage-II.
d. The ash pond effluents proposed to recycle and reuse in the Stage V. The ash water recycling system is proposed to complete shortly.
e. Proposed to provide CC cameras for continuous monitoring of the ash pipelines and leakage control. The works pertaining to CC cameras not yet started.
f. Open stacking of ash in the plant premises was observed at the bottoms of the ESPs at Unit 5, 6, 7 & 8.
g. The representative of the industry informed that an amount of Rs.28 Crores sanctioned for rectification of the pollution control systems and they will replace of

ESP damaged internals.

h. The industry conducted feasibility study conversion of the OTC system to closed cycle system. As per the report, it is not technically feasible to provide cooling towers for stage–I,II&III units.

i. The PO issued to provide wet limestone based Flue Gas De-Sulphurization (FGD) System for control of SO_2 emissions vide PO order dated.14.07.2022 to the Unit 7 (Stage IV). Works not yet started.

j. Patrolling system provided to monitor the leakage of ash during conveyance and transportation of boiler ash.

k. Full-fledged MDSS system not provided and Coal dust emissions were observed around the coal stock yard.

l. At present, no ash stock yards observed along the National Highway.

m. The online stack monitoring systems and AAQM not working to measure all the prescribed pollution parameters.

n. The Plant has not done the periodical calibration.

o. The industry is using the coal which contain ash content more than 50 % which more than the designated capacity of the air pollution control systems.

p. The industry requested the AIIMS, DM & HO, YSR University of Health Sciences and the Registrar, Acharya Nagarjuna University to furnish willingness for carry out health studies on human beings in the influence zone and non-influence zone vide letter dated.02.04.2024.

q. The industry requested the JD, Animal Husbandry, Vijayawada to furnish willingness for carry out health studies on the animals in the influence zone and non-influence zone vide letter dated.02.04.2024.

WHEREAS the RO, Vijayawada issued notices to the industry on 01.07.2024 for non-compliance of the Board directions.

WHEREAS vide ref. 5th cited, the EE, RO, Vijayawada vide letter dt: 05.11.2024 informed that agitation conducted by the Pollution Porata Samithi, Ibrahimpatnam, NTR District in front of the industry on 03.11.2024. Further informed that there is no progress at the industry to achieve compliance to the prescribed standards and to rectify the non-compliances to Board directions / CTO conditions.

WHEREAS a hearing was conducted before the Monitoring (Task Force) Committee Meeting of A.P. Pollution Control Board on 25.11.2024. The representatives of the industry and EE, RO, Vijayawada attended the meeting in person. The EE, RO, Vijayawada informed that earlier, the Board received complaints against the industry regarding pollution problems caused by the industry and adverse news items in various newspapers. The issue was reviewed in the Monitoring (Task Force) committee meeting held on 25.01.2024 and the Board issued certain directions to the industry on 02.02.2024. Complaints received from Sri EAS Sarma, Former Energy Secretary to GoI,

Sri Ch. Venugopal Rao and from the Member of NTTPS Kalushya Niyantrana Praja Porata Samithi against the air and water pollution caused by M/s. Dr. Narla Tatarao Thermal Power Station and to take necessary action. Complaints also received on pollution caused by the industry from Sri Md. Masud Ali, Advocate through A.P. Legal Services Authority and EFS&T Department. The Board also received the complaints from the Guntupalli villagers and The Krishna Co-Op. Irrigation & Agricultural Improvement Society on air pollution caused by the industry and discharge of the ash containing water into the agricultural canals and accumulation of the ash in the agricultural fields. A complaint filed by Sri Chinta Ramesh Babu, D.No.7-98, Guntupalli (V), Ibrahimpatnam (M), NTR District through Public Grievance Redressal System (PGRS) on 01.07.2024 regarding discharging of the ash containing water into the agricultural canals, not developing greenbelt in an extent of 65 Acres and crop damage due to accumulation of the ash in the agricultural fields.

Further informed that the industry is operating the thermal power plant without operating ESPs. Stack, Ambient air quality monitoring reports revealed that the industry is continuously exceeding the prescribed standards. The industry not implemented adequate measures for suppression of the boiler ash at ash pond and during transportation. Regional Office, Vijayawada issued notices on 21.02.2024, 07.03.2024 & 01.07.2024 for non-compliance of the Board directions to the TPP for violating the Consent Conditions and directions. The industry is not complying with the Board directions to prevent ash slurry discharges to outside the premises. The representatives of the industry informed that they will implement adequate measures shortly to control pollution problems in the surroundings.

During the review, the committee noted that the Board officials inspected the TPP and its surroundings on 13.06.2024 & 04.07.2024 and reported the following observations:

1. Damages were observed to ESPs of the unit 5 & 6 and thick smoke emissions were observed from their stacks. Stack monitoring conducted from the boilers operating at stage IV, V and VI and the monitored value for the particulate matter is in the range of 3420 to 5614 mg/Nm^3 against the standard of 100 mg/Nm^3.
2. Ambient air quality monitoring conducted different locations at the industry and the monitored value for the SPM is 90 to 261 µg/m^3 (against the standard of 100 µg/m^3).
3. The fly ash is disposing from the bottom hoppers of the ESPs of the unit- 5 & 6.
4. Leakage of the fly ash was observed from the ESP of unit-7 (500 MW). The ash is storing openly at ESP bottom area and the same is lifting into trucks by JCB. Fugitive emissions were observed at fly ash handling at Unit-7.
5. The above fly ash is loading into trucks through JCBs instead of using pneumatic system.
6. There is no fly ash and bottom ash conveying system to the Unit-8 (800 MW) and the ash storing openly at the bottom of the ESP. Fugitive emissions were observed large scale at ash handling area.
7. The industry has not improved the performance of the ESPs attached to the Unit-I to Unit-VI and thick smoke emissions are observed.
8. The online stack monitoring system provided to boiler-1,2,3 & 6 are not showing the SPM values.
9. The public drains near the ash pond area and along with the National highway are

deposited /filled with boiler ash of the industry.

10. The ash sludge from the ash pond was observed on the road leading to ash pond to National Highway due to spillages from the ash carrying trucks and thereby causing fugitive emissions to the surrounding area.
11. Open storage of crushed coal was observed without providing any fugitive dust containing measures such as covering the surface of coal stockpiles with tarpaulin sheets.
12. The industry is discharging the floor washing effluents of Stage-I to III into Budameru channel without treatment except settling tanks. The settling tanks are filled up with ash sludge. Sludge formation also observed in the Budameru channel.
13. The industry has not provided hydro bins for Stage-I, II & III for bottom ash disposal and not provided cooling tower for Stage-I to III as per consent conditions of CTO order dated.24.04.2023. The artificial cooling provided are utilizing during summer season.
14. The industry has not provided hydro bins for Stage-V for bottom ash disposal as per the condition of CTO order dated.24.04.2023 and also not provided ash water recycling system.
15. The industry provided sedimentation tanks to the Unit-7 and the over flow water discharging outside the industry premises.
16. The industry not provided sedimentation tanks to the Unit-8 and the floor washings mixed with ash is discharging into agricultural canals.
17. Coal dust emissions observed at coal stocking yard and transit points and at nearby residential area around the coal stockyard.
18. The industry is discharging ash contaminated water from the Southern side of the industry to the agricultural canals and the water joining in to agricultural fields.
19. Ash accumulation was observed in the agricultural canal and in some of the agricultural lands.
20. Ash dust spillages were observed along the National Highway from Jupudi area to Guntupalli and are causing fugitive emissions to the road travelers.

WHEREAS the EFS&T Dept, vide letter dt. 05.08.2024 instructed the Board to furnish action taken report on the complaint No. 343/1/3912024 filed by Sri Cherukuri Venu Gopal before the Hon'ble NHRC on pollution caused by the M/s. Dr. Narla Tatarao Thermal Power Station (Dr. NTTPS), Ibrahimpatnam (V) & (M), NTR District. Further, the Board official again inspected the TPP in connection with agitation conducted by the Pollution Porata Samithi, Ibrahimpatnam, NTR District in front of the industry on 03.11.2024 and informed vide letter dt. 05.11.2024 that there is no progress at the TPP to rectify the non-compliances to Board directions / CTO conditions. Further reported the following status -

21. The online Particulate Matter parameter is not working for the Boiler-1,2 & 3. The online particulate matter of Boiler 4,5 & 6 are continuously exceeding the stipulated standards of 100 mg/Nm3.
22. The online SO2 values of Boiler-I, III, IV, V & VI are in between 900 mg/Nm3 to 1350 mg/Nm3, as against the standard of 600 mg/Nm3.
23. The online Particulate Matter values of the stack attached to the 500 MW Stage-IV (Unit-VII) is in between 90 to 110 mg/Nm3 thereby exceeding prescribed standard

(10)

of PM-50 mg/Nm3. The SO2 parameter recorded as 900 mg/Nm3 to 1180 mg/Nm3 as against the standard of 200 mg/Nm3.

24. The industry has not connected the Stage-V boiler online stack monitoring data to the APPCB server.
25. The Two CAAQM stations provided at B-Colony and towards railway wagon workshops are not in operation and not updating any data.

In view of the above recommendations, it is hereby directed to furnish detailed plan of action of Dr. Narla Tatarao Thermal Power Station (NTTPS), Ibrahimpatnam, Vijayawada, Krishna District within 2 weeks along with budgetary estimations to rectify the above violations within 3 months, to take further action in the matter.

S SRI SARAVANAN
MEMBER SECRETARY

To
The Occupier,
M/s. Dr. Narla Tatarao Thermal Power Station
(Dr. NTTPS) (formerly M/s.Vijayawa da Thermal Power Station),
Ibrahimpatnam (V) & (M), Krishna District.

Copy to:

1. The JCEE, ZO, Vijayawada for information and necessary action.
2. The EE, RO, Vijayawada for information and necessary action.

Digitally signed by
SHANMUGAM SRISARAVANAN
Date: 10-01-2025 00:33:36

ANNEXURE-II

(11)

ANDHRA PRADESH POLLUTION CONTROL BOARD
REGIONAL OFFICE, VIJAYAWADA.
Plot No.41, Opp: SBI, Sri Kanakadurga Officers' Colony, Gurunanak Nagar, Vijayawada – 520 008.

LiFE Lifestyle for Environment

Ph: 0866-2543542

Lr.No.K-24/PCB/RO-VJA/2025-69 **Date.15.04.2025**

To
The Member Secretary,
A.P. Pollution Control Board,
Vijayawada.

Sir,

Sub: APPCB-RO-VJA-M/s. Dr. Narla Tatarao Thermal Power Station, Ibrahimpatnam(V&M), NTR District-Not complying with the Board stipulated Environmental standards and Board directions-Complaints received regarding pollution problems-Report submitted-Reg.

Ref:
1. CTO order no: APPCB/VJA/VJA/24/CFO/HO/2016, Dt.24.04.2023, valid upto 31.12.2027 (1760 MW).
2. CTO no: APPCB-11022/66/2022-TEC-CFO-APPCB, Dt.28.04.2023, valid upto 30.04.2026 (Stage-V-800 MW).
3. Order No.31/APPCB/HO/ECS/VJA/2024 Dt.02.02.2024.
4. Order no.31/APPCB/HO/ECS/VJA/2019-, Dt.10.01.2025, directions issued by the Board.
5. Complaint filed by Sri Gudimetla Bhadraiah, D.No.16-147, Kondapalli (V), Ibrahimpatnam (M), NTR District through Public Grievance Redressal System (PGRS) on 10.01.2025 (Grievance No. NTR20250110801).
6. T.O.Notice No.K-24/PCB/RO-VJA/2025-1302, Dt.22.02.2025, show cause notice issued to the industry.
7. Compliant filed by Sri E. Yesu Babu, Kondapalli (V), Ibrahimpatnam (M), NTR District through Public Grievance Redressal System (PGRS) on 30.01.2025 (Grievance No.NTR20250130412).
8. T.O. Lr.No.K-24/PCB/RO-VJA/2025-1308, Dt.27.02.2025, letter addressed to the industry.
9. T.O. Lr.No.K-24/PCB/RO-VJA/2025-1309, Dt.27.02.2025, letter addressed to the Collector & District Magistrate, NTR District.
10. Complaints filed by Sri Vadada Tirumala Rao, Kondapalli (Grievance No.NTR20250307258), Dated.07.03.2025, Sri Sandipamu Rajesh, D.No.25-112, Kondapalli (V), Ibrahimpatnam (M), NTR District (Grievance No. NTR202503108405), Dated.10.03.2025 and Sri Kotagiri Suresh Kumar, D.No.23-132, Kondapalli (V), Ibrahimpatnam(M), NTR District (Grievance No. NTR20250306844), Dated.06.03.2025.
11. Letter received from the Collectorate, NTR District on 03.03.2025.
12. Board officials conducted stack monitoring on 12.03.2025 & 13.03.2025.
13. Complaint filed by Sri A. Punna Rao, D.No.59-2-1, 1st Lane, Ashok Nagar, Vijayawada, NTR District through Public Grievance Redressal System (PGRS) on 25.03.2025 (Grievance No.NTR20250325653).
14. Board officials inspected on 12.03.2025 & 29.03.2025.

*****

With reference to the above, it is to submit that M/s. Dr. Narla Tatarao Thermal Power Station is a Thermal Power Plant operating at Ibrahimpatnam (V&M), NTR District.

The Board issued CTO order to the industry on 24.04.2023 with certain conditions and Environmental standards for Electric power-1760 MW (6 x 210 MW (Stage-I, II & III) + 1 x 500 MW (Stage-IV)), which is valid upto 31.12.2027.

(12)

The Board issued CTO order to the industry on 28.04.2023 with certain conditions and Environmental standards for Electric power-800 MW (Stage-V), which is valid upto 30.04.2026.

The Board is receiving no. of complaints from the villagers regarding air pollution caused by the industry to the surrounding environment. In this regard, the industry was reviewed and the Board has issued certain directions to the industry on 02.02.2024 for control of pollution.

Further, this office has received complaints regarding pollution problems and discharge of the ash water into agricultural canals. The Board officials have inspected the industry on 04.07.2024 and submitted a report to the Board office on 04.07.2024 to review the industry in the Monitoring (Task Force) Committee meeting to take further necessary action.

Further, the Board has received information on 03.11.2024 regarding agitation on pollution issues before the main gate of M/s. Dr. Narla Tatarao Thermal Power Station. The Board officials have inspected the industry on 05.11.2024 and submitted a detailed report to the Board office, Vijayawada on 05.11.2024.

The issue was reviewed in Monitoring (Task Force) committee meeting held on 25.11.2024 and certain directions were issued to the industry on 10.01.2025. Copy enclosed.

The APPCB, RO, Vijayawada has received a complaint filed by Sri Gudimetla Bhadraiah, D.No.16-147, Kondapalli (V), Ibrahimpatnam (M), NTR District through Public Grievance Redressal System (PGRS) on 10.01.2025 regarding pollution problems caused by M/s. Dr. Narla Tatarao Thermal Power Station. It was informed to the complainant that the APPCB has issued certain directions to the industry on 10.01.2025 including to furnish detailed plan of action of the industry within 2 weeks along with budgetary estimations to rectify the violations within 3 months and the same was uploaded in PGRS portal.

M/s. Dr. NTTPS has submitted its action plan for control of the pollution vide its letter dated.27.01.2025. The industry is in the process of rectification of the pollution control systems with an allocated budget of Rs.59.0 Crores.

This office has received a compliant filed by Sri E. Yesu Babu, Kondapalli (V), Ibrahimpatnam (M), NTR District through Public Grievance Redressal System (PGRS) on 30.01.2025, vide Grievance No.NTR20250130412 regarding illegal ash transportation.

This office has addressed a letter to the Chief Engineer, M/s. Dr. Narla Tatarao Thermal Power Station on 27.02.2025 with a request to take immediate necessary action on the issue for stoppage of the illegal ash transportation and also to comply the directions issued by the Board. Copies enclosed.

This office has received a complaint regarding joining of ash contaminated water into cooling canal on 20.02.2025 and the Board officials have inspected the industry on 20.02.2025 and observed the following:

1. The bottom ash carrying pipelines to ash ponds were damaged and discharging the ash contaminated water.
2. The ash contaminated water is joining into cooling canal through the syphon system existing at S Colony, Ibrahimpatnam.
3. Huge quantity of ash contaminated water joining into cooling canal.
4. The settling tank provided for ash collection are filled up with ash and ash contaminated water flowing on the settling tanks and joining into cooling canal.
5. The raw water pumps of protected drinking water scheme is existing downstream of the above discharges.

(13)

6. The industry is not having proper mechanism to control the leakaged ash water into the cooling canal.
7. The industry is not complying with the directions issued by the Board, vide order dated.02.02.2024.

This office has issued a show cause notice to the industry on 22.02.2025 directed to submit the non-compliance of the Board directions and consent conditions. Copy enclosed.

This office has received complaints through Public Grievance Redress System (PGRS) filed by Sri Vadada Tirumala Rao, Kondapalli on 07.03.2025, vide Grievance No.NTR20250307258, Sri Sandipamu Rajesh, D.No.25-112, Kondapalli(V), Ibrahimpatnam (M), NTR District on 10.03.2025, vide Grievance No. NTR202503108405, and Sri Kotagiri Suresh Kumar, D.No.23-132, Kondapalli (V), Ibrahimpatnam (M), NTR District on 06.03.2025, vide Grievance No. NTR20250306844.

It was informed to the complainants that the Board has issued directions to the industry on 10.01.2025 for control of pollution. The industry is in the process of rectification of the pollution control systems with an allocated budget of Rs.59.0 Crores.

Further, it is to submit that an adverse news item was published in The Hindu daily newspaper on 04.11.2024 titled as "Residents stage protest against pollution caused by Vijayawada Thermal Power Station"; SUO MOTU case was filed before the Hon'ble N.G.T in O.A. No.314 of 2024 (SZ).

The Board has submitted status report to the Hon'ble N.G.T (SZ), Chennai on 10.01.2025 & 19.02.2025. The case was listed on 05.03.2025 and the following directions were issued:

> *"1.The status report dated 19.02.2025 of the Andhra Pradesh Pollution Control Board (APPCB) is filed. However, the further action taken report, as previously directed by this Tribunal, has not yet been filed. Additionally, other respondents have not filed their replies/reports.*
> *2. Ms. Janani Shankar, the learned counsel undertakes to file vakalat on behalf of Respondent No.5 and seeks time to file the reply.*
> *3. Let the matter be listed on **13.06.2025".***

The Board officials have inspected the industry on 12.03.2025 & 29.03.2025 and the following observations were made:

- The industry is operating all the stages of the power plant i.e., 6 x 210 MW, 1 x 500 MW & 1 x 800 MW.
- The industry has not improved the performance of the ESPs attached to the Unit-I to Unit-VI.
- The online stack monitoring system provided to boiler-1,2,3 & 6 are not showing the SPM values.
- The industry is disposing the Once Through Cooling water to Budameru channel and not operating the cooling towers of Unit-1-6.
- The public drains near the ash pond area and along with the National highway are deposited /filled with boiler ash of the industry.
- Ash dust spillages were observed along the National Highway from Jupudi area to Guntupalli and are causing fugitive emissions to the road travelers.
- Open storage of crushed coal was observed without providing any fugitive dust containing measures such as covering the surface of coal stockpiles with tarpaulin sheets.
- Coal dust emissions observed at coal stocking yard and transit points and at nearby residential area around the coal stockyard.

(14)

- The industry provided sedimentation tanks to the Unit-1 to 6 and the over flow is joining into Budameru channel. Ash accumulation was observed in the Budameru drain at the discharge point.
- The industry provided sedimentation tanks to the Unit-7 and the over flow water discharging outside the industry premises.

The industry is discharging the floor washing effluents of Stage-I to III into Budameru channel without treatment except settling tanks. Sludge formation also observed in the Budameru channel.

The industry has not provided hydro bins for Stage-I, II & III for bottom ash disposal and not provided cooling tower for Stage-I to III as per consent conditions of CTO order dated.24.04.2023. The artificial cooling provided are utilizing during summer season.

The online Particulate Matter parameter is not working for the Boiler-1,2 & 3. The online particulate matter of Boiler 4,5 & 6 are exceeding the stipulated standards of 100 mg/Nm^3.

The online SO_2 values of Boiler-I to VI are exceeding the stipulated standard of 600mg/Nm^3.

The online Particulate Matter values of the stack attached to the 500 MW Stage-IV (Unit-VII) is in between 70 to 90 mg/Nm^3 thereby exceeding prescribed standard of PM-50 mg/Nm^3. The SO_2 parameter recorded as 700 mg/Nm^3 to 1000mg/Nm^3 as against standard of 200 mg/Nm^3.

The industry has not connected the Stage-V boiler online stack monitoring data to the APPCB server.

The Two CAAQM stations provided at B-Colony and towards railway wagon workshops are not in operation and not updating any data.

The status of the compliance on the violations were observed by the Board officials earlier inspections.

Sl.No.	Non-compliances / Violations	Present status
1.	Damages were observed to ESPs of the unit 5 & 6 and thick smoke emissions were observed from their stacks. Stack monitoring conducted from the boilers operating at stage IV, V and VI and the monitored value for the particulate matter is in the range of 3420 to 5614 mg/Nm^3 against the standard of 100 mg/Nm^3.	In the process of the rectification of the damages to ESP. Refurbishment of vacuum pumps are in process. Purchase orders were issued for procurement of new cages and bags for dry fly ash filtration system. Purchase orders were issued for procurement of new fluidized blowers for ESPs and silos to improve evacuation rate of fly ash.
2.	Ambient air quality monitoring conducted different locations at the industry and the monitored value for the SPM is 90 to 261 $\mu g/m^3$ (against the standard of 100 $\mu g/m^3$).	The Board officials have conduced stack monitoring on 12.03.2025 to the following and the values of SPM submitted below which are exceeding the Board stipulating standards: SPM-Stage-II-Boiler (210 MW) of Unit-4-1355.0 mg/Nm^3 SPM-Stage-III-Boiler (210 MW) of Unit-5-953.0 mg/Nm^3 SPM-Stage-III-Boiler (210 MW) of Unit-6-924.0 mg/Nm^3

Sl.No.	Non-compliances / Violations	Present status
		SPM-Stage-IV-Boiler (500 MW) of Unit-7-589.0 mg/Nm^3
3.	The fly ash is disposing from the bottom hoppers of the ESPs of the unit- 5 & 6.	Complied. Controlled the fly ash disposing from the bottom hoppers of the ESPs of the unit- 5 & 6.
4.	Leakage of the fly ash was observed from the ESP of unit-7 (500 MW). The ash is storing openly at ESP bottom area and the same is lifting into trucks by JCB. Fugitive emissions were observed at fly ash handling at Unit-7.	Complied.
5.	The above fly ash is loading into trucks through JCBs instead of using pneumatic system.	The unit is loading the fly ash into the trucks at the stage-IV instead of using pneumatic system.
6.	There is no fly ash and bottom ash conveying system to the Unit-8 (800 MW) and the ash storing openly at the bottom of the ESP. Fugitive emissions were observed large scale at ash handling area.	Fly ash conveying system provided at stage-V i.e., 800 MW power plant.
7.	The industry has not improved the performance of the ESPs attached to the Unit-I to Unit-VI and thick smoke emissions are observed.	Not improved the performance of the ESPs attached to the Unit-I to Unit-VI.
8.	The online stack monitoring system provided to boiler-1,2,3 & 6 are not showing the SPM values.	Same status
9.	The public drains near the ash pond area and along with the National highway are deposited / filled with boiler ash of the industry.	Boiler ash was observed in the public drains near ash pond area.
10.	The ash sludge from the ash pond was observed on the road leading to ash pond to National Highway due to spillages from the ash carrying trucks and thereby causing fugitive emissions to the surrounding area.	Same status
11.	Open storage of crushed coal was observed without providing any fugitive dust containing measures such as covering the surface of coal stockpiles with tarpaulin sheets.	Open storage of crushed coal was observed without providing any fugitive dust containing measures.
12.	The industry is discharging the floor washing effluents of Stage-I to III into Budameru channel without treatment except settling tanks. The settling tanks are filled up with ash sludge. Sludge formation also observed in the Budameru channel.	The industry is constructing ETP for washing effluents and the works are at final stage.
13.	The industry has not provided hydro bins for Stage-I, II & III for bottom ash disposal and not provided cooling tower for Stage-I to III as per consent conditions of CTO order dated.24.04.2023. The artificial cooling provided are utilizing during summer season.	Same status
14.	The industry has not provided hydro bins for Stage-V for bottom ash disposal as per the condition of CTO order dated.24.04.2023 and also not provided ash water recycling system.	Not provided hydro bins for Stage-V for bottom ash disposal.

(16)

Sl.No.	Non-compliances / Violations	Present status
15.	The industry provided sedimentation tanks to the Unit-7 and the over flow water discharging outside the industry premises.	Same status
16.	The industry not provided sedimentation tanks to the Unit-8 and the floor washings mixed with ash is discharging into agricultural canals.	Same status
17.	Coal dust emissions observed at coal stocking yard and transit points and at nearby residential area around the coal stockyard.	Coal dust emissions observed at coal stocking yard.
18.	The industry is discharging ash contaminated water from the Southern side of the industry to the agricultural canals and the water joining in to agricultural fields.	No discharges were observed during inspection.
19.	Ash accumulation was observed in the agricultural canal and in some of the agricultural lands.	Ash accumulation was observed in the agricultural canal.
20.	Ash dust spillages were observed along the National Highway from Jupudi area to Guntupalli and are causing fugitive emissions to the road travelers.	Ash dust spillages were observed along the National Highway from Jupudi area to Guntupalli.
21.	The online Particulate Matter parameter is not working for the Boiler-1,2 & 3. The online particulate matter of Boiler 4,5 & 6 are continuously exceeding the stipulated standards of 100 mg/Nm^3.	Same status
22.	The online SO_2 values of Boiler-I, III, IV, V & VI are in between 900 mg/Nm^3 to 1350mg/Nm^3, as against the standard of 600mg/Nm^3.	Same status
23.	The online Particulate Matter values of the stack attached to the 500 MW Stage-IV (Unit-VII) is in between 90 to 110 mg/Nm^3 thereby exceeding prescribed standard of PM-50 mg/Nm^3. The SO_2 parameter recorded as 900 mg/Nm^3 to 1180 mg/Nm^3 as against the standard of 200 mg/Nm^3.	The industry has improved ESP performance and the SPM values are in between _____mg/Nm^3.
24.	The industry has not connected the Stage-V boiler online stack monitoring data to the APPCB server.	Same status
25.	The Two CAAQM stations provided at B-Colony and towards railway wagon workshops are not in operation and not updating any data.	Same status

The Board officials have conduced stack monitoring on 12.03.2025 to the following and the values of SPM submitted below which are exceeding the Board stipulating standards: Copy enclosed.

SPM-Stage-II-Boiler (210 MW) of Unit-4-1355.0 mg/Nm^3
SPM-Stage-III-Boiler (210 MW) of Unit-5-953.0 mg/Nm^3
SPM-Stage-III-Boiler (210 MW) of Unit-6-924.0 mg/Nm^3
SPM-Stage-IV-Boiler (500 MW) of Unit-7-589.0 mg/Nm^3

The exceedance data of the Real Time Online Stack & AAQM of the industry from the last 3 months is herewith enclosed.

(17)

The industry has not submitted latest status of condition wise compliance on the Task Force directions, vide order dated.10.01.2025.

The Collector & District Magistrate, NTR District was directed to file instructions and counters in this regard, filed before the Hon'ble N.G.T (SZ) on behalf of the Collector, NTR District along with the connected record on 03.03.2025. Copy enclosed.

This office has received a complaint filed by Sri A. Punna Rao, D.No.59-2-1, 1st Lane, Ashok Nagar, Vijayawada, NTR District through Public Grievance Redressal System (PGRS) on 25.03.2025, vide Grievance No.NTR20250325653 and this office has submitted a report to the Collector & District Magistrate, NTR District on 15.04.2025 and the same was uploaded in PGRS portal at Collectorate, NTR District on 17.04.2025.

In view of the above, it is requested to take necessary action against the industry for control of pollution.

Submitted.

Yours faithfully,

..15/4

ENVIRONMENTAL ENGINEER

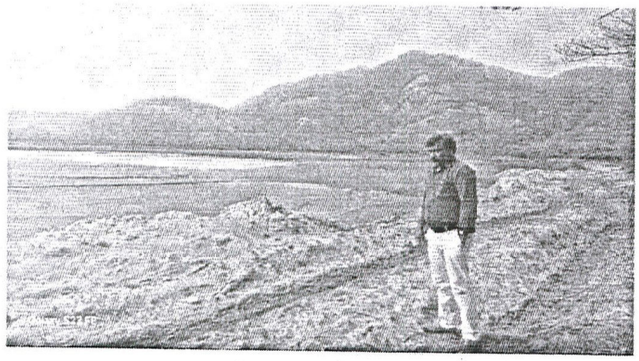
Encl:A/a.

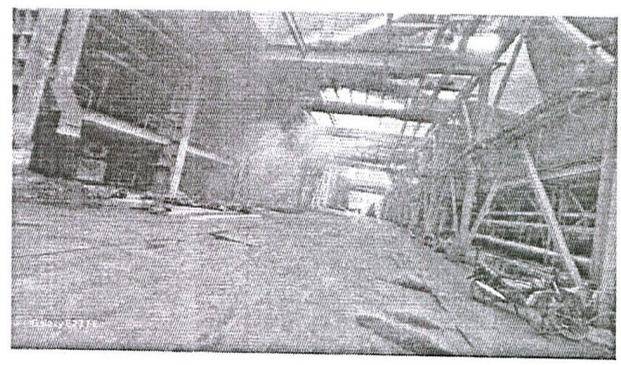
Copy submitted to

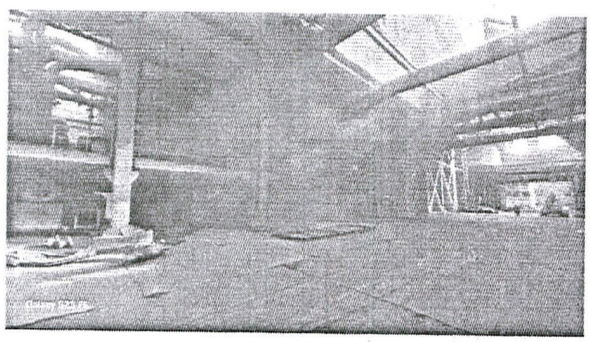
1. The Collector & District Magistrate, NTR District for favour of kind information.
2. The JCEE (ECS), APPCB, BO, Vijayawada for kind information.
3. The JCEE, APPCB, ZO, Vijayawada for kind information.

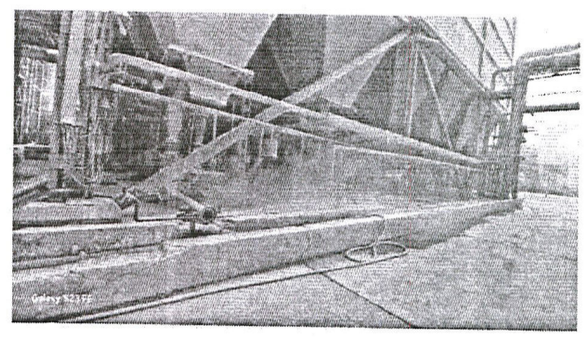
(18)

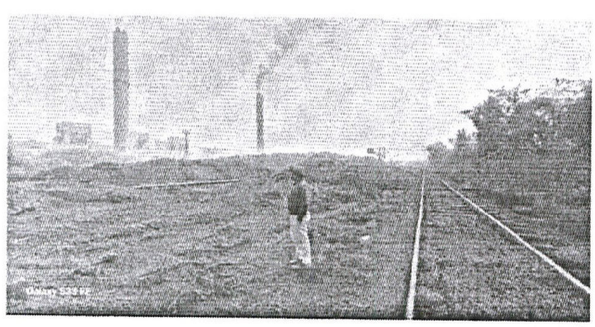
Photographs of M/s. Dr. Narla Tatarao Thermal Power Station.

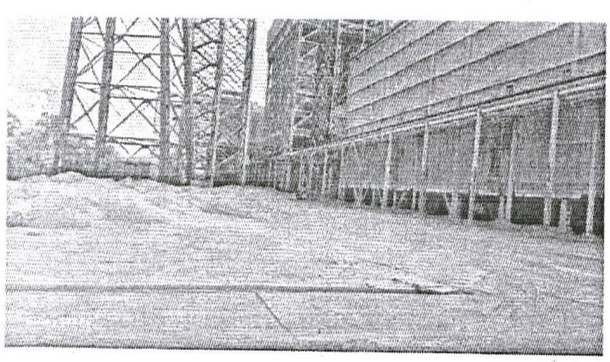


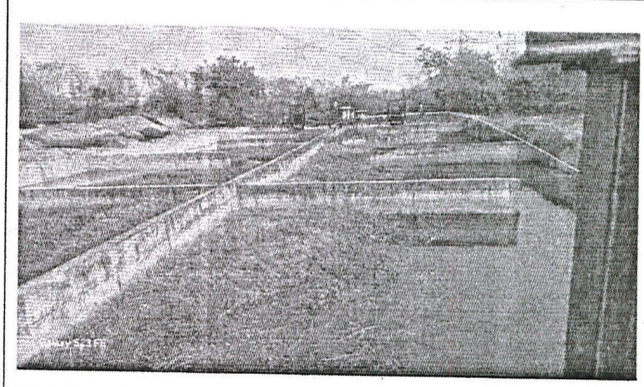












19

Public Grievance Redressal System(PGRS)

Sri Nara Chandrababu Naidu
Hon'ble Chief Minister
Government of Andhra Pradesh

Sri Nara Lokesh
Hon'ble Minister for
Human Resource Development;
IT Electronics & Communication; RTG

Grievances View

Ap Pollution Control Board-->Industrial Pollution Related ->Action On Pollution

Grievance No	Date of Registration	Application Type	Source From	Priority	Red Flag
NTR2025032 5653	25-03-2025	Regular	PGRS-Nara Lokesh	HIGH	-

Officer Replies / Endorsment

Action History

From : IT Minister Operator-7 **To :** Collector & District Magistrate,Ntr **Action :** Registered

విషయము: Collector & District Magistrate.Ntr- అర్జి పై విచారణ జరిపి , తగు చర్యలు తీసుకోండి.

Date : 25-03-2025 04:07:07 PM

Applicant Details

Applicant Name	A. PUNNA RAO	C/O Name	NA	Age/DOB	
Gender	MALE	Mobile No	9392133712	Date of Registration	25-03-2025
Permanent Address	H.No : NA, Habitation : NA, Village : 12-Ashok Nagar-(U), 21073050, Mandal : Vijayawada, District : NTR				

Grievance Details

Department / HOD	Ap Pollution Control Board			Subject	Industrial Pollution Related
Sub Subject	Action On Pollution			Grievance Address	GS/WS Name : 12-Ashok Nagar-(U), 21073050, Mandal : Vijayawada, District : NTR
Priority	HIGH	Flag	(WITHIN SLA)	HCM endorsement?	No
SLA period	30	SLA Time	26d 2h 39m 36s	PDF Attachment	Download PDF
Remarks	MINISTER FOR HRD ITE&C, RTG - GRIEVANCE – REQUEST FOR TAKE ACTION .				

20

NTR202503256 53.

Er.A.Punna Rao, F.I.E., F.I.P.E.,
Chartered Engineer
(PA) 59-2-1, 1st Lane, Ashok Nagar, Vijayawada-10

The Secretary
APERC
Kurnool – 2

Lr No : 36/2025 - Pollution at VTPS - dt.15-02-2025

Sir,

Sub : Pollution from VTPS Effecting the villages around - reg.
Ref : 1) Representation of Sri Gandhi of Janasena Party to APERC on 07-01-2025 at Vijayawada Public ~~– Reg.~~ Hearing – Reg
(2) National Green Tribunal OA No 314/2024

శ్రీ గాంధీ (జనసేన పార్టీ), 07-01-2025న విజయవాడ పబ్లిక్ హియరింగ్‌లో విజయవాడ థర్మల్ స్టేషన్ బాయిలర్ల వలన కలిగే కాలుష్యం వలన, థర్మల్ స్టేషన్ చుట్ట ప్రక్కన ఉన్న పలు గ్రామాలు పలు ఆరోగ్య సమస్యలకు 20 సంవత్సరాలుగా గురవుతున్నారని, ఈ విషయాన్ని, ఎపిజన్‌కో పెద్దలకు, ఎపి పొల్యూషన్ కంట్రోల్ బోర్డు వారి దృష్టికి పలుమార్లు తీసుకెళ్ళినా, వారు ఈ కాలుష్య నివారణ చర్యలు చేపట్టలేదని, ఎపిఐఆర్‌సి వారికి ఎంతో బాధాతప్త హృదయంతో నివేదించారు. రిప్రజంటేషన్ కూడా అందచేశారు. ఎపిఐఆర్‌సి వారైనా ఈ విషయంపై కలుగచేసుకొని, పొల్యూషన్ కంట్రోల్ బోర్డు మరియు జన్‌కో వారిలో చలనం కల్పించగలరని, అందువలన, కాలుష్యం నుండి విటిపియస్ చుట్టుప్రక్కల ఉన్న గ్రామాలకు విముక్తి కలుగుతుందని వేడుకొన్నారు.

ఎపిజన్‌కో, ఎపి పొల్యూషన్ కంట్రోల్ బోర్డు వారి అసాధారణ ధోరణికి, ఈ ఉత్తరంలో ఆధారాలు చూపుచున్నాము. ఎపి పొల్యూషన్ కంట్రోలు బోర్డువారి, రెండు స్టాక్ ఎమిషన్ ఎనాలిసిస్ రిపోర్టు కాపీలు (28-11-2013) ఈ లేఖకు జతపరుస్తున్నాము. యూనిట్ 2 సాంపిల్, సస్పెండెడ్ పర్టిక్యులేట్ మ్యాటర్ (యస్‌పియమ్) 196 యమ్‌జి/యసన్‌యమ్ క్యూబ్ గా వచ్చినది. స్టాండర్డ్ వాల్యూ 115 మాత్రమే. మరొక రిపోర్టులో యూనిట్లు 4,5,6కు వాల్యూస్ 141,155,144 వచ్చినవి. ఇవి 210 మెగావాట్ల యూనిట్లు. 7వ యూనిట్టుకు 53 మాత్రమే వచ్చినది. ఇది 500 మెగావాట్ల యూనిట్. ఇందుమూలముగా తెలిసినది ఏమనగా, కాలుష్యం 1,2,3,4,5,6 యూనిట్ల వల్లనే వస్తుందని. యూనిట్1-1979, 2-1980, 3-1980, 4-1990, 5-1994, 6-1995, 7-2009 (500 మెగావాట్లు). 6 x 210 మెగావాట్లు యూనిట్లు నడుస్తున్నాయి. కేంద్రప్రభుత్వ ప్రణాళిక ప్రకారం, ఇవన్నీ 2027వ సంవత్సరంలో నిలుపుదల చేయవలసియున్నది. 500 మెగావాట్ల ఎమిషన్ వాల్యూ 53 మాత్రమే, 2023 నుండి 800 మెగావాట్ల యూనిట్టు నడుస్తున్నది.

15-06-2013న ఎపి పొల్యూషన్ కంట్రోల్ బోర్డు మెంబర్ సెక్రటరీ, ఎపిజన్‌కో యండిగారైన శ్రీ విజయానందుగారికి, డీఓ లెటరు వ్రాసారు. ఈ కాలుష్యాల విషయాలపై, హైప్రయారిటీ ఇచ్చి జన్‌కో థర్మల్ ప్లాంట్లు ఎపిపిసిబి వారి నార్మ్స్‌ను పాటించవలసినదిగా కోరినారు.

అమరావతికి కూతవేటు దూరంలో ఉన్న విటిపియస్ కలిగించే కాలుష్యం నివారించలేనివారు, "స్వచ్ఛాంధ్ర" లో ప్రతి ఒక్కరు పాల్గొనాలని మీడియాలో బహు ప్రచారం. ఎంత విడ్డూరం! ఇటీవల కందుకూరులో జరిగిన "స్వచ్ఛాంధ్ర సంవత్సరీక" సభలో గౌరవ ముఖ్యమంత్రిగారి ముందు చి॥ టీప్తి స్వచ్ఛాంధ్రలోని డొల్లతనాన్ని తెలియజేసింది.

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ఎపిఇఆర్‌సి వారికి, వీటిపీయస్ కు చెందిన మరొక ఘనమైన విషయం తెలియేస్తున్నాం. 2024వరకు జన్‌కో ఛైర్మన్‌గా ఉన్న శ్రీ పార్థసారథిగారు, వేడినీటి కాలువలో 1998లో ప్రభుత్వ సహకారంతో నెలకొన్న 1.4 మెగావాట్ యాక్టివ్ హైడల్ స్టేషన్ వలన రోజుకు 10 లక్షల యూనిట్లు, రూ. 126 కోట్లు సంవత్సరానికి వీటిపిస్ నష్టపోతున్నదని ప్రభుత్వానికి వ్రాసారట. ఇప్పటికి రూ. 5 వేల కోట్ల నష్టం వీటిపియస్‌కు వచ్చిఉండవచ్చు. 2024 బుడమేరు వరద ఉధృతికి వేడినీటి కాల్వ కూడా కారణం.

6x210 మెగావాట్ల యూనిట్లకు కూలింగ్ టవర్లు లేనందువలన ఈ నష్టము వీటిపియస్‌కు కలిగినది. 6x210 యూనిట్లు తీసివేసి రెండు 800 మెగవాట్ల యూనిట్ల సూపర్ క్రిటికల్ థర్మల్ యూనిట్లు, యన్‌టిపిసితో జాయింటుగా, కూలింగ్ టవర్లతో నిర్మించిన వాటి చిమ్నీల ఎత్తు 275 మీటర్లు కాబట్టి, చుట్టు ప్రక్కల గ్రామస్తులకు కాలుష్య విముక్తి చాలాకలుగుతుంది.

మూడో ముఖ్యమైన విషయం, అమరావతి సీడ్ కాపిటల్, కాలుష్య హైఎమిషన్ జోన్‌లో ఉన్నదని, పవర్ ప్లాంట్ల కాలుష్యం గురించి తెలిసిన మాబోటివారి భావన. ఈ విషయాలు 09-08-2015న, శ్రీ ఈశ్వరన్, సింగపూర్ మంత్రిగారికి వ్రాసిన 10 పేజీల లేఖను, ఈ లేఖకు జతపరుస్తున్నాం. అమరావతిలో 150/250 మీటర్ల ఐకానిక్ భవనాలపైకి వెళ్లే టూరిస్టులకు, 275 మీటర్ల వీటిపిఎస్ చిమ్నీల నుండి వెడలే డౌన్ వాష్‌తో, ఐకానిక్ వాష్ కలుగవచ్చు

ఈ క్రింది విషయాలపై ఎపిఇఆర్‌సి వారు తమ సలహాలను / అభిప్రాయాలను ప్రభుత్వానికి తెలియజేయకోరుతున్నాను. తాము సానుకూలత తేగలరని కొండంత ఆశ.

1) వీటిపిస్ చుట్టు ప్రక్కన ఉన్న గ్రామాలకు కాలుష్యం నుండి విముక్తి

2) కాలుష్యాలకు కారణమైన 6 x 210 మె॥వా॥ యూనిట్ల నిలుపుదల, వాటి స్థానంలో 2x800 మె॥వా॥ సూపర్ క్రిటికల్ యూనిట్ల నిర్మాణం, యన్‌టిపిసితో జాయింటు ప్రాజెక్టు.

3) అమరావతిలో రానున్న 150/250 మీటర్ల ఎత్తైన ఐకానిక్ టూరిస్టు భవనాలు కాలుష్య హైఎమిషన్ జోన్‌లో ఉన్నందున ఆభవనాల ఎత్తు 20 మీటర్లకు తగ్గింపు లేదా 350మీటర్ల ఎత్తు 30 కిలోమీటర్ల పాడవు, 100 మీటర్ల పునాదులతో ఉండే గోడ నిర్మాణం (ఖర్చు రూ. 20000 కోట్లు) అమరావతి సీడ్ క్యాపిటల్‌లో వరదల నివారణకు రిజర్వాయర్‌లు, వాగుల లోతులు, వెడల్పులకు, లిఫ్టులకు ఖర్చు 9000 కోట్ల లీతిలో.

4) కృష్ణా నదికి వచ్చే అతి పెద్ద వరదల కారణంగా బుడమేరు పొంగి మరల విజయవాడ మునిగిపోకుండా నది మొదట్లో వేడినీళ్ళ కాలువపై అడ్డుగేట్లు నిర్మాణం.

5) ఏ రాజకీయ పార్టీకి చెందని నేను, "పబ్లిక్ ఇంటరెస్టుతో" రాస్తున్న లేఖ ఇది.

Encl: 13 pages

Copies submitted to Hon'ble CM, Dy CM, Ministers, OLAS, HCES.
Sri Nara. Lokesh
Hon'ble Minister / Education.

Yours faithfully,
Apunnarao
5/3/25
(APUNNA RAO)
Mobile 9392133712

Er A. Punna Rao, FIE, FIPE,
Chartered Engineer
(PA) 59-2-1 , 1st Lane ,
Ashok Nagar, Vijayawada- 10

The Secretary
HP & TES
APERC Kurnool- 2

Lr No: 36/2025- Pollution at VTPS-dt. 1 5-02-2025

Sir;

Sub: Pollution from VTPS Effecting the villages around-reg.

Ref: 1) Representation of Sri Gandhi of Janasena Party to APERC on 07-01-2025 at Vijayawada Public . Hearing Reg

(2) National Green Tribunal Of NO 314/202 4

Shri Gandhi (Jana Seva Party) , in the Vijayawada public hearing on 07-01-2025, said that due to the pollution caused by the Vijayawada Thermal Station boilers , many villages around the thermal station have been facing various health problems for 20 years . Although this matter has been brought to the attention of the AP Jan Co elders and the AP Pollution Control Board many times , they have not taken any measures to prevent this pollution . E RC reported to them with a very sad heart. Representation was also presented to AP E They requested that the RC intervene in this matter and create a movement among the Pollution Control Board and the Janko , so that the villages around the VTPS can be freed from pollution.

AP Jan Co. We are showing evidence in this letter of the unusual attitude of the AP Pollution Control Board , AP Pollution Control Board Two copies of the Stock Issue and Analysis Report (28-11-2013) are enclosed with this letter. Unit 2 Sample , Suspended Certificate Matter (SP) (Yum) 196 Yum G/ YSP came as a cube. The standard value was only 115 , in another report the values for units 4,5,6 were 141,155,144. These are 210 MW units, only 53 came from the 7th unit. This is a 500 MW unit. It is known from this that the pollution is caused by units 1,2,3,4,5,6. Unit 1-1979 , 2-1980 , 3-1980 , 4-1990 , 5-1994 , 6-1995 , 7-2009 (500 MW) 6

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x 210 MW units are running. According to the Central Government's plan , all these are to be stopped by the year 2027. The emission value of 500 MW is only 53 , 800 MW units are running from 2023.

On 15-06-2013, Member Secretary, AP Pollution Control Board , A. P Go to JN. To Guru Sri Vijayanandu The DO wrote a letter. He gave high priority to these pollution issues and requested that the GENCO thermal plants comply with the APPCB's guidelines.

The pollution caused by the Vitisian, which is located a stone's throw away from Amaravati, cannot be avoided. There is a lot of media propaganda that everyone should participate in "Swachhandra". How ironic! Recently, at the "Swachhandra Swastharika" meeting held in Kandukur, Chi || Deepthi revealed the weakness of Swachhandra in front of the Honorable Chief Minister.

EP E RC , we are getting to know another great thing about V. T. P. S

This loss was incurred by VTPS due to the lack of cooling towers for the 6 x 210 MW units. The 6 x 210 units were replaced by two 800 MW units of supercritical thermal units , NTPC. Since the chimneys, built in conjunction with the cooling towers , are 275 meters high , the surrounding villagers will be greatly relieved of pollution.

The third important point is that Amaravati Seed Capital is located in a high emission zone of pollution and the opinion of those who are aware of the pollution from power plants is that these matters are covered in a 10- page letter written by Shri Easwaran to the Singapore Minister on 09-08-2015 . We are attaching this letter. Tourists who go to the iconic buildings of 150/250 meters in Amaravati may experience downwash and iconic wash from the 275 meter VTP chimneys .

On the following matters : P E I would like to convey my suggestions/opinions to the government from RC. I sincerely hope that they will be able to bring positivity

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1) Villages around Vitipin free from pollution
2) × 210 MW units that were causing pollution and construction of 2 × 800 MW supercritical units in their place , a joint project with NTPC.
3) Since the upcoming 150/250 meter high iconic tourist buildings in Amaravati are in the pollution high emission zone, the height of those buildings will be reduced to 20 meters or a wall of 350 meters high, 30 kilometers long , with 100 meters of foundations will be constructed (cost Rs. 20000 crores) . In Amaravati Seed Capital, the cost of reservoirs , depths , widths of streams , and lifts to prevent floods will be 9000 crores.
4) Dams were constructed on the hot water channel at the beginning of the river to prevent the Budameru from overflowing and submerging Vijayawada due to the major floods of the Krishna River.
5) by me, who does not belong to any political party , in the " public interest".

Yours faithfully

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ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY, VIJAYAWADA
Plot No.41, Sri Kanakadurga Officers' Colony,
Gurunanak Road, Vijayawada-520008

M. SREE RANJANI, M.Sc.,
Senior Environmental Scientist

E-Mail: zovjalab-ses1@appcb.gov.in
Tel No: 0866-2546218

Test Report

		Issue Date: 18.03.2025
Report No.	:	2503S001
Sample Code	:	Y25-03-S-001 to 003
Sample Collected by	:	Analyst, RO – Vijayawada.
Name and Address of the Customer	:	Environmental Engineer, RO – Vijayawada.
Purpose of Monitoring		Routine.
Sample Reference	:	Dr. Narla Tata Rao Thermal Power Station, Ibrahimpatnam (V &M), NTR District.
Description of Sample	:	S-001: Stage–II – Boiler(210 MW) of Unit–4. S-002: Stage–III – Boiler(210 MW) of Unit–5. S-003: Stage–III – Boiler(210 MW) of Unit–6.

Sample Collected on	:	12.03.2025	Test Start Date	:	15.03.2025
Sample Received on	:	13.03.2025	Test Completion Date	:	17.03.2025

Sample ID	Parameter	Test Method	Unit	Result
S-001	Suspended Particulate Matter	IS: 11255 (Part I) 1985 (Reaffirmed 2003)	mg/nm^3	1355
S-002				953
S-003				924

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2. The test items will not be retained for more than 15 days from the date of issue of test report.
3. The test activities are performed in permanent facility.
4. The sample information is provided by the customer which may affect the validity of results.
5. The test results apply to the sample as received.

End of Test Report

(M. Sree Ranjani)
SENIOR ENVIRONMENTAL SCIENTIST

(26)

ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY, VIJAYAWADA
Plot No.41, Sri Kanakadurga Officers' Colony,
Gurunanak Road, Vijayawada-520008

M. SREE RANJANI, M.Sc.,
Senior Environmental Scientist

E-Mail: zovjalab-ses1@appcb.gov.in
Tel No: 0866-2546218

Test Report

		Issue Date: 19.03.2025
Report No.	:	2503S002
Sample Code	:	Y25-03-S-004
Sample Collected by	:	Analyst, RO – Vijayawada.
Name and Address of the Customer	:	Environmental Engineer, RO – Vijayawada.
Purpose of Monitoring		Routine.
Sample Reference	:	Dr. Narla Tata Rao Thermal Power Station, Ibrahimpatnam (V &M), NTR District.
Description of Sample	:	S-004: Stage–IV – Boiler(500 MW) of Unit–7.

Sample Collected on	:	15.03.2025	Test Start Date	:	17.03.2025
Sample Received on	:	15.03.2025	Test Completion Date	:	18.03.2025

Sample ID	Parameter	Test Method	Unit	Result
S-004	Suspended Particulate Matter	IS: 11255 (Part I) 1985 (Reaffirmed 2003)	mg/nm^3	589

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2. The test items will not be retained for more than 15 days from the date of issue of test report.
3. The test activities are performed in permanent facility.
4. The sample information is provided by the customer which may affect the validity of results.
5. The test results apply to the sample as received.

End of Test Report

(M. Sree Ranjani)
SENIOR ENVIRONMENTAL SCIENTIST

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Item No.12:-

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

[Through Physical Hearing (Hybrid Option)]

Original Application No.314 of 2024(SZ)

[Earlier O.A. No. 1302 of 2024(PB)]

IN THE MATTER OF:

Tribunal on its own motion **SUO MOTU** based on the News Item in The Hindu dt: 04.11.2024 titled, **"Residents stage protest against pollution caused by Vijayawada Thermal Power Station".**

And

Andhra Pradesh Pollution Control Board (APPCB),
Through its Member Secretary,
Andhra Pradesh and Ors.

...Respondent(s)

Date of hearing: 05.03.2025.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s): Suo Motu.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 & R4.
Ms. Nathami for R2.
Ms. Janani Shankar for R5.

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ORDER

1. The status report dated 19.02.2025 of the Andhra Pradesh Pollution Control Board (APPCB) is filed. However, the further action taken report, as previously directed by this Tribunal, has not yet been filed. Additionally, other respondents have not filed their replies/reports.

2. Ms. Janani Shankar, the learned counsel undertakes to file vakalat on behalf of Respondent No.5 and seeks time to file the reply.

3. Let the matter be listed on **13.06.2025**.

Sd/-
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-
Dr. Satyagopal Korlapati, EM

O.A. No.314/2024(SZ)
05th March, 2025. Mn.

29

NTR District – SUO-MOTU Case filed based on the News Item published in the Hindu daily newspaper dt: 04.11.2024 - Titled, "Residents stage protest against pollution caused by Vijayawada Thermal Power Station"- O.A.No.314/2024 before the National Green Tribunal South Zone, Chennai- Detail report called for – Reg.

CO coordinationsectionntr@gmail.com
Mon, 03 Mar 2025 3:56:44 PM +0530

To "EE,RO Vijayawada" <rovja-ee1@appcb.gov.in>

Tags Not in Contacts

Dear Sir/Madam,

Please find the attachements

4 Attachment(s) • Download as Zip • Add To ›

Lr to PCB.pdf
409.8 KB •

Residents stage protest aga... .pdf
260.1 KB •

OA No 314 2024 merged.pdf
942.9 KB •

OA No.314 of 2024-NTTPS-... .pdf
19.2 MB •

30

File No.REV02-COOR0MIS/149/2025-COORDN-3

O/o the Collector & District Magistrate,
N.T.R District, Vijayawada. Date.03/03/2025 .

From
Dr. G. Lakshmisha, I.A.S.,
Collector & District Magistrate,
N.T.R District, Vijayawada.

To
The Environment Engineer,
Pollution Control Board,
NTR District, Vijayawada.
By mail / Reg.Post

Sir,

Sub: NTR District –SUO MOTU Case filed based on the News Item published in the Hindu daily newspaper dt: 04.11.2024 - Titled, "Residents stage protest against pollution caused by Vijayawada Thermal Power Station"- O.A.No.314/2024 (SZ) before the National Green Tribunal South Zone, Chennai-Reg.

Ref: O.A.No.314/2024 before the National Green Tribunal Southern Zone, Chennai, Dated. 24.02.2025.

&&&&

I invite attention to the reference cited.

In the reference cited, the case has been Suo Motu registered by the Principal Bench of the National Green Tribunal, New Delhi as Original Application No.1302 of 2024 (PB) based on the news item published in 'The Hindu' dated 04.11.2024 titled, "Residents stage protest against pollution caused by Vijayawada Thermal Power Station", which has been transferred to National Green Tribunal Southern Zone Bench and renumbered as Original Application No.314 of 2024 (SZ).

In this connection, it is directed to file instructions and counters in this regard before the Hon'ble National Green Tribunal Southern Zone Bench on behalf of the Collector, NTR District along with the connected record on 05.03.2025. The IA orders are enclosed for ready reference.

Please treat this as most urgent.

Encl: As stated above.

Yours faithfully,
Mannam Lakshmi Narasimham
Collector & District Magistrate,
NTR District.

Digitally Signed by Mannam Lakshmi Narasimham
Date: 03-03-2025 12:17:58
Reason: Approved

31

ANDHRA PRADESH POLLUTION CONTROL BOARD
REGIONAL OFFICE, VIJAYAWADA.
Plot No.41, Opp: SBI, Sri Kanakadurga Officers' Colony, Gurunanak Nagar, Vijayawada – 520 008.

Ph: 0866-2543542

Lr.No.K-24/PCB/RO-VJA/2025-1308 Date.27.02.2025

To
The Chief Engineer,
M/s. Dr. Narla Tatarao Thermal Power Station,
Ibrahimpatnam (V&M),
NTR District.

Sir,

Sub: APPCB-RO-VJA-Representation of the Dr. NTTPS Tipper Lorry Owners Society, Ibrahimptnam, NTR District-Loading of the ash at the ash pond-Action requested-Reg.

Ref: 1. Representation submitted by the Dr. NTTPS Tipper Lorry Owners Society, Ibrahimptnam, NTR District.
2. Compliant filed by Sri E. Yesu Babu, Kondapalli (V), Ibrahimpatnam (M), NTR District through Public Grievance Reddressal System (PGRS) on 30.01.2025 (Grievance No.NTR20250130412).

*****

It is to submit that this office has received a representation filed by the Dr. NTTPS Tipper Lorry Owners Society, Ibrahimptnam, NTR District vide PGRS Grievance No.NTR20250130412.

In the representation, Sri E. Yesu Babu and other Tipper Owners have informed that the illegal transportation of the boiler ash is taking place at Thermal Power Plant. Further represented that they are getting two trips / week instead of two trips per day, thereby the 440 no. of tipper owners are getting financial problems and requested to prevent illegal transportation of the ash and do justice for them. Copy of the representation is herewith enclosed.

In this regard, it is requested to take immediate necessary action on the above issue for stoppage of the illegal ash transportation and also to comply the directions issued by the Board on 02.02.2024 and to submit the Action taken report to the Board to take further necessary action in this regard.

Yours faithfully,

ENVIRONMENTAL ENGINEER

Encl:A/a.

32

Public Grievance Redressal System(PGRS)

Sri Nara Chandrababu Naidu
Hon'ble Chief Minister
Government of Andhra Pradesh

Sri Nara Lokesh
Hon'ble Minister for
Human Resource Development;
IT Electronics & Communication; RTG

Grievances View

Ap Pollution Control Board-->Industrial Pollution Related ->Action On Pollution

Grievance No	Date of Registration	Application Type	Source From	Priority	Red Flag
NTR20250130412	30-01-2025	Regular	PGRS-Nara Lokesh	HIGH	-

Officer Replies / Endorsment

Action History

From : IT Minister Operator-7 **To :** Collector & District Magistrate,Ntr **Action :** Registered

విషయము: Collector & District Magistrate,Ntr- అర్జి పై విచారణ జరిపి , తగు చర్యలు తీసుకోండి.

Date : 30-01-2025 12:36:26 PM

Applicant Details

Applicant Name	E. YESUBABU	C/O Name	NA	Age/DOB	
Gender	MALE	Mobile No	9182160044	Date of Registration	30-01-2025
Permanent Address	H.No : NA, Habitation : NA, Village : KONDAPALLI1-(U), 10690718, Mandal : Kondapalli, District : NTR				

Grievance Details

Department / HOD	Ap Pollution Control Board			Subject	Industrial Pollution Related
Sub Subject	Action On Pollution			Grievance Address	GS/WS Name : KONDAPALLI1-(U), 10690718, Mandal : Kondapalli, District : NTR
Priority	HIGH	Flag	(WITHIN SLA)	HCM endorsement?	No
SLA period	30	SLA Time	0d 17h 54m 17s	PDF Attachment	Download PDF
Remarks	MINISTER FOR HRD ITE&C , RTG - GRIEVANCE – REQUEST FOR TAKE ACTION AS PER ATTACHED DOCUMENTS.				

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NTR2025013041212

Cell : 9177 999 344

DR. NTTPS TIPPER LORRY OWNERS SOCIETY

Regd. No. : 417/2022

9-73, VTPS Road, IBRAHIMPATNAM, NTR Dist.,- 521 456, A.P.

Minister for HRD & ITE&C, RTG
Govt. of A.P., Amaravati
Sl.No. 3 0 JAN 2025

గౌరవనీయులైన మహారాజశ్రీ హ్యూమన్ రిసోర్స్ డెవలప్‌మెంట్, ఐ.టి, రియల్ టైమ్ గవర్నెన్స్ మంత్రివర్యులు శ్రీ నారా లోకేష్ గారి దివ్యసముఖమునకు.

యన్‌టిఆర్ జిల్లా, కొండపల్లి మున్సిపాలిటీ, ఇబ్రహీంపట్నం, డా॥యన్.టి.టి.పి.యస్ టిప్పర్ లారీ ఓనర్స్ సొసైటీ వారి సమర్పించుకొను అర్జీ విన్నపములు.

ఘనమైన అయ్యా,

డా॥యన్.టి.టి.పి.యస్ టిప్పర్ లారీ ఓనర్సు అసోసియేషన్ తరుపున ప్రెసిడెంట్, పాలవర్గ మెంబర్స్ మరియు సభ్యులమైన మేము తమకు తెలియచేయునది ఏమనగా...

యన్‌టిఆర్ జిల్లా, ఇబ్రహీంపట్నం, డా॥యన్.టి.టి.పి.యస్ బూడిద చెరువు నుండి సుమారు 15 సంవత్సరములుగా చుట్టుప్రక్కల ఉన్న ఇటుక బట్టీలకు టిప్పరు లారీల ద్వారా బూడిద రవాణా చేస్తూ, సుమారుగా 440 లారీలు(800 కుటుంబాలు జీవనోపాధి పొందుచున్నాము. కానీ దురదృష్టవశాత్తు గత వై.యస్.ఆర్.సి.పి ప్రభుత్వంలో మాకు లోకల్ వారికి రోజు ఇచ్చే ప్రతి లారీకి 2 ట్రిప్పులు ఇవ్వకుండా, మాకు బూడిద లోడింగ్ తగ్గించి, హైవేలకు రవాణా పేరుతో అక్రమ ఏజన్సీల పేరుతో బూడిద రవాణాకు డా॥యన్.టి.టి.పి.యస్ యాజమాన్యం నుండి అక్రమ అనుమతులు పొంది, సదరు హైవేలకు కాకుండా,అక్రమంగా ఇటుక బట్టీలకు బూడిదను అమ్ముకుంటున్నారు. మా సొసైటీ ఎన్నో పోరాటాలు చేసిన ఫలితం లేక పోయింది. గత వై.యస్.ఆర్.సి.పి ప్రభుత్వం మా సొసైటీ సభ్యుల మీద అక్రమ కేసులు పెట్టి, మమ్మల్ని ఇబ్బందులకు గురి చేసినారు. మన కూటమి ప్రభుత్వం అధికారంలోకి వచ్చిన తరువాత మన సమస్యలు తొలగిపోవునని భావించినాము. కానీ ప్రస్తుతం మన అధికార పార్టీకి చెందిన కొందరి నాయకుల కనుసన్నల్లోనే హైవేల పేరుతో ఏజన్సీల పేరుతో బూడిద అక్రమ రవాణా ప్రస్తుతం జరుగుచున్నది. ఈ అక్రమ రవాణా వలన స్థానికంగా ఉన్న పొల్యూషన్ ప్రభావిత గ్రామముల పరిధిలోని 440 లారీ యజమానులు మరియు డ్రైవర్లు అయిన మాకు అన్యాయం జరుగుచున్నది. ఈ అన్యాయం వలన ప్రతిరోజు లారీకి 2 ట్రిప్పులు లోడింగ్ ఇవ్వవలసిన స్థానంలో వారానికి లారీకి 2 ట్రిప్పులు మాత్రమే బూడిద లోడింగ్ ఇచ్చుచున్నారు. దీనివలన మా కుటుంబములు సరియైన ఆదాయం లేక లారీలకు ఫైనాన్స్ వాయిదాలు, టాక్సులు కట్టలేక కుటుంబ పోషణ జరుగక దుర్భర పరిస్థితులలో ఉన్నాము.

కావున హైవే పేరుతో, ఏజన్సీల పేరుతో జరిగే అక్రమ రవాణాను అరికట్టి మా 800 కుటుంబములకు న్యాయం చేయవలసినదిగా వేడుకొనుచున్నాము.

ధన్యవాదములతో,

ఇట్లు

1) R. Ramesh
2) T. Madhu
3) S. Naresh
4) K. Nagaraju 9642458899

Environment
→ Pollution control
→ Collector

9182/600446

Cell: 9177 999 344

DR. NTTPS TIPPER LORRY OWNERS SOCIETY

Regd. No.: 417/2022

#9-73, VTPS Road, IBRAHIMPATNAM, NTR Dist.,- 521 456, AP

Honorable Maharaj Shri Human Resource Development, IT and Real Time Governance Minister Shri Nara Lokesh Garu.

NR District , Kondapalli Municipality , Ibrahimpatnam , Dr. NTTPS Tipper Lorry Owners Society, written and submitted petitions.

Respected Sir;

On behalf of the Dr.NTTPS Tipper Lorry Owners Association, the President , the members of the association and the members, we would like to inform you that...

Y N T R District , Ibrahimpatnam , Dr. N T T P S has been around for about 15 years from the ash pond. We are transporting ash to the nearby brick kilns through tipper lorries , and approximately 440 lorries and 800 families are earning a living. But unfortunately, during the previous YSRCP government, instead of giving us 2 trips for every lorry that the locals give us per day , we reduced the ash loading and, in the name of transporting ash to highways, obtained illegal permissions from the Dr. NTTPS management in the name of illegal agencies , and illegally sold the ash to brick kilns instead of to the said highways . Our society has fought many battles but to no avail. The previous YSRCP government filed illegal cases against our society members and caused us problems. We thought that our problems would go away after our coalition government came to power. But currently, under the watchful eyes of some leaders of our ruling party, illegal transportation of ash is happening in the name of highways and agencies. Due to this illegal transportation, we, the 440

lorry owners and drivers in the pollution -affected villages, are being treated unfairly. Due to this injustice, instead of loading the lorry 2 times a day, only 2 times a week are being loaded with ash. Due to this, our families are in a miserable situation because they are not able to pay the finance installments and taxes for the lorries and are not able to support their families.

we are pleading for justice for our 800 families by stopping the illegal trafficking in the name of highways and agencies.

Thank you.

Yours sincerely

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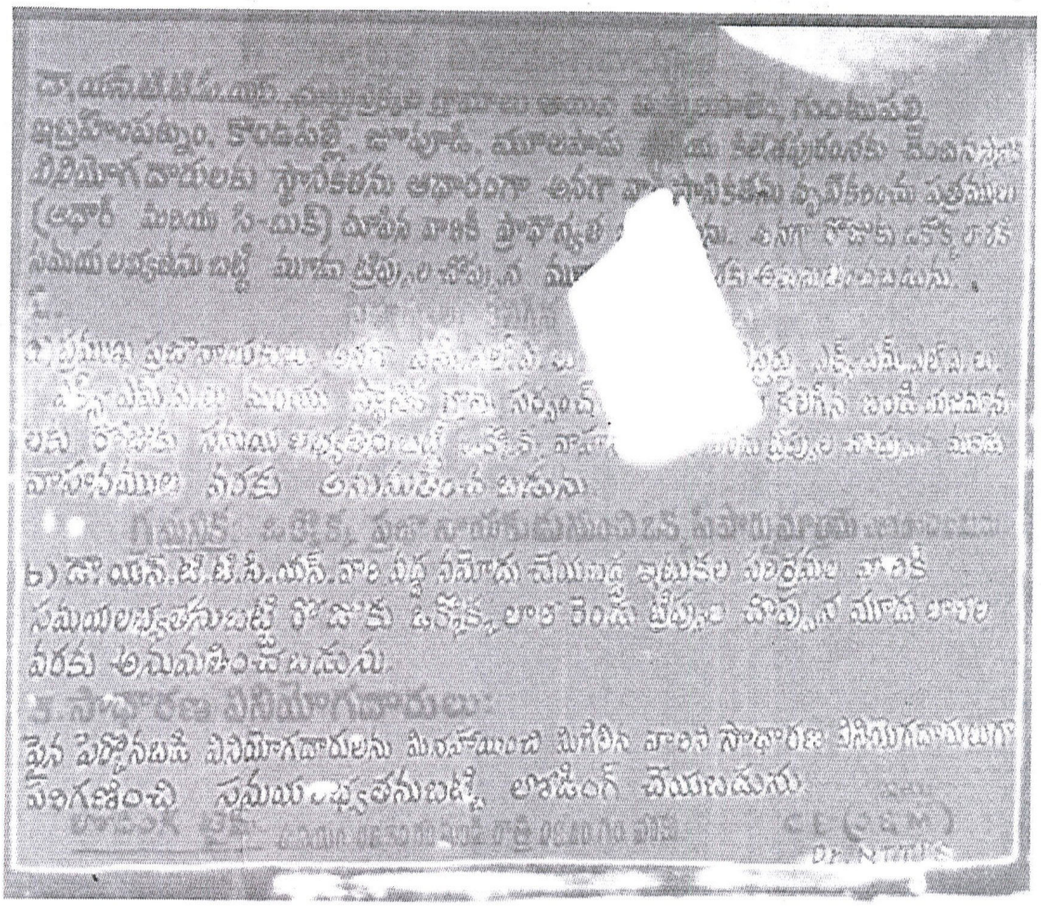

(37)

Date
26/11/24

NTR. జిల్లా.
ఇబ్రహింపట్నం - మండలం
మైలవరం నియోజకవర్గం.
MLA. గారు.
వసంత వెంకట కృష్ణప్రసాద్ గారు.

Dr. NTTPS. Ph.no:- 9182160044
టిప్పర్ ఓనర్స్ ఆసోసియేషన్
ఇబ్రహింపట్నం
Pin.. 521456

విషయం :- గౌరవనీయులైన మినిస్టర్ గారికి నివేదించడం.

ప్రాయువది ఏమనగా. (Dr. NTTPS. టిప్పర్ లారీ ఓనర్స్ ఆసోసియేషన్)
(ప్లేయర్ బూడిద చెరువు మండి)
మా యొక్క జీవనోపాధిని లారీల ద్వారా. కోనసాగించుచున్నాము. గతంలో YCP. ప్రభుత్వంలో మా యొక్క లారీలకు లోడింగ్ తగ్గించి క్లోజ్ మైన్స్ పేరుతో. డబ్బులకు ఇవ్వకున్నారు. కాని. మేము. మా యొక్క కూటమి ప్రభుత్వం వస్తే మా. బ్రతుకులు మారతాయని ఆశ పడ్డాము. కాని. ఏకోరడ ఇలా. జరగడం లేదు. ఇప్పటికి కూడా. వైవే ల పేరులో ఏక్రమంగా. ఇటుక బట్టీలకు లోడు చూస్తారు (24. గ్రూలు) లోడు చూస్తారు. మేము అనగా. (లోకల్ లారీ యజమానులు) VTPS. యాజమాన్యం వారిని. లోడింగ్ పెంచమని అడుగుతుంటే బూడిద చెరువులో బూడిద లేదు అని. (2) లేదా (3) రోజులకు ఒక ట్రిప్పు ఇస్తున్నారు — 24. గ్రూలు. వైవే వాహనాలు తిరిగే వారిని. ఒక రోజు. మేము అడ్డగించగా. వారు. అనగా. (పైవట్లు) చెప్పే మాట. MP. గారి, లాలూకా. MLA. గారి లాలూకా. అని చెప్పుచున్నారు. అయినా. మాకు. అవకాశం లెకా. లేపని పరిస్థితుల కారణంగా. అడ్డగించగా. పోలీసు వారు (CI) గారు. వచ్చి మమ్మలను బెదిరించి. పంపి వేసినారు.

(2) వ పేజీ

పై విషయములను పరిశీలించి మా యొక్క సమస్యలను పరిష్కరించి మా యొక్క జీవితాలను కాపాడ వలసినదిగా. మిక్కిలి వినయముతో. ప్రార్థించు చున్నాము

మా. లోకల్ లారీలు - 440. వాటిమీద. ఆధారపడి. జీవించుచున్న. డ్రైవర్లు - 400. మంది మొత్తం - 840. కుటుంబాలు ఆధారపడి. బ్రతుకుచున్నారు

దయచేసి మా యొక్క జీవనోపాధికి. రోజుకు. లారీకి ఒక. ట్రిప్పు. చొప్పున ఇప్పించి మమ్ములను రక్షించ వలసినది ప్రార్థించుచున్నాము.

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Dr. NTTPS.
టిప్పర్ ఓనర్స్ & డ్రైవర్స్ లారీ.
వెల్ఫేర్. అసోసియేషన్

1. K. Ram
2. S Naresh
3. T. Madhu.
4. [illegible]
9642458899.

39

The. 26.11.2024

Ibrahimpatnam Mandal Mylavaram Constituency MLA Vasantha Venkata Krishna Prasad Dr TTPS. Tipper Owners Association Ibrahimpatnam Pin.. 521456

Respected Sir;

Greetings to the honorable Minister.

What the writer says is (Dr NTT.PS Tipper Lorry Society Association) (From the fly ash heap) We continue our livelihood through lorries. In the past, during the YCP era , the loading of our lorries was reduced and a cash machine was set up in the name of They sold it for money but we were hoping that our lives would change if your coalition government came to power, but that is not happening there . Even now, in the name of highways , they have illegally dug up brick kilns (24 hours) . We (local lorry owners) are the owners of VTPS . When asked to increase the loading, they said there was no ash in the ash pond . They were giving one trip every (2) or (3) days . One day we stopped them, they were running 24 hrs. highway vehicles . What the drivers say is not what the MP says , They tried to tell us that the MLA was not there . However, due to circumstances that prevented us from doing so, the police (CI) came and threatened us and sent us away .

The above matters We humbly pray that the training will solve our problems and save our lives .

Our local trucks are 440 You are living on that basis . Drivers total 400 840 families are surviving on it . Please , please , give us a lorry trip per day for our livelihood and save us . We are praying .

Yours sincerely

Irla Yesubabu

(40)

ANDHRA PRADESH POLLUTION CONTROL BOARD
REGIONAL OFFICE, VIJAYAWADA.
Plot No.41, Opp: SBI, Sri Kanakadurga Officers' Colony, Gurunanak Nagar, Vijayawada – 520 008.

LiFE Lifestyle for Environment

Ph: 0866-2543542

SHOW CAUSE NOTICE

Notice No.K-24/PCB/RO-VJA/2025-1302 **Date**22.02.2025

Sub: APPCB-RO-VJA-M/s. Dr. Narla Tatarao Thermal Power Station, Ibrahimpatnam (V&M), NTR District-Directions issued by the Board on 02.02.2024 & 10.01.2025-Complaint regarding joining of ash contaminated water into cooling canal-Non-compliance of the Board directions and consent conditions-**Showcause notice issued**-Reg.

Ref:
1. CTO order no:APPCB-11022/66/2022-TEC-CFO-APPCB Dt. 28.04.2023
2. Order No.31/APPCB/HO/ECS/VJA/2024-, Dt.02.02.2024, directions issued to the industry by the Board.
3. Order No.31/APPCB/HO/ECS/VJA/2019-, Dt.10.01.2025, directions issued to the industry by the Board.
4. Complaint received regarding joining of ash contaminated water into cooling canal on 20.02.2025.
5. Board officials inspection on 20.02.2025.

*****

Whereas you are operating a Thermal power in the name of M/s. Dr. Narla Tatarao Thermal Power Station at Ibrahimpatnam (V&M), NTR District to produce Electrical Power capacity of 2560 MW (6 x 210 MW + 1 x 500 MW +1x 800 MW).

Whereas the Board has issued Consent & HW Authorization on 24.04.2023 for 1760 MW and on 28.04.2023 for 800 MW duly stipulating certain conditions and standards.

Whereas the Board issued certain directions to your industry on 02.02.2024 & 10.01.2025 in view of the complaints, non-compliance of consent conditions and Board directions.

Whereas complaint received regarding joining of ash contaminated water into cooling canal on 20.02.2025.

Whereas the Board officials have inspected your industry on 20.02.2025 and observed the following:

1. The bottom ash carrying pipelines to ash ponds were damaged and discharging the ash contaminated water.
2. The above ash contaminated water is joining into cooling canal through the syphon system existing at S Colony, Ibrahimpatnam.
3. Huge quantity of ash contaminated water joining into cooling canal.
4. The settling tank provided for ash collection are filled up with ash and ash contaminated water flowing on the settling tanks and joining into cooling canal.
5. The raw water pumps of protected drinking water scheme is existing downstream of the above discharges.
6. Your industry is not having proper mechanism to control the leakaged ash water into the cooling canal.
7. Your industry is not complying with the directions issued by the Board vide order dated.02.02.2024.

(41)

In view of the above, you are hereby directed to immediately take measures to prevent the joining of the ash contaminated water into cooling canal.

You are hereby directed to show cause why action should not be initiated under Section 33(A) of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 31(A) of the Air (Prevention & Control of Pollution) Act, 1981 and amendments thereof for non-compliance of the Board directions and consent conditions in the interest of protecting Public Health & Environment.

Your reply for this showcause notice shall be submitted within 3 days from date of receipt of this notice failing which the Board shall initiate necessary action against your industry without further notice.

Vinivo! .. 22/2

ENVIRONMENTAL ENGINEER

ENVIRONMENTAL ENGINEER
A.P. Pollution Control Board
Regional Office, Vijayawada

To
The Chief Engineer,
M/s. Dr. Narla Tatarao Thermal Power Station,
Ibrahimpatnam (V&M),
NTR District.

ANDHRA PRADESH POLLUTION CONTROL BOARD
Paryavaran Bhavan, APIIC Colony Road,
Gurunanak Colony, Autonagar, Vijayawada- 520007
Phone. No.0866-2463200, Website : https://pcb.ap.gov.in/

Lr. No.31/APPCB/HO/ECS//VJA/2019- **Date:10-01-2025.**

DIRECTIONS

Sub.: APPCB - HO - ECS - M/s. Dr. Narla Tatarao - Thermal Power Station, Ibrahimpatnam (V&M), NTR District - Non- compliance to Consent conditions and standards - Public complaints on Air & water pollution from the TPP - Monitoring (TF) Committee Meeting held on 25.11.2024 – Minutes of the Monitoring Committee - Communicated – Reg.

Ref.: 1. CTO order no: APPCB/VJA/VJA/24/CFO/HO/2016, Dt.24.04.2023.
2. CTO no: APPCB-11022/66/2022-TEC-CFO-APPCB, Dt.28.04.2023.
3. Order No.31/APPCB/HO/ECS/VJA/2024 Dt.02.02.2024.
4. Lr.No.MD/CE/C/Hydel,GS,C&I/SE/Hy- 1/ EE/ Env. Dn/ D.No.92 /2024, Dt.20.02.2024
5.Lr. No. CE/ O&M /SE /C /Envt /EE /C/ Env /Dr.NTTPS /F6 /D.No.236/ 23, Dt.16.03.2024
6. Notice No.K-24/PCB/RO-VJA/2024-256, date.01.07.2024
7. Inspection of your industry by the Board officials on 13.06.2024, 04.07.2024 and 05.11.2024.
8. Monitoring (Task Force) Committee meeting held on 25.11.2024.

***

WHEREAS you are operating Coal based Thermal power plant in the name of Dr. Narla Tatarao Thermal Power Station (NTTPS), (Formerly M/s. Vijayawada Thermal Power Station) located at Ibrahimpatnam, Vijayawada, Krishna District and engaged in generation of electricity.

WHEREAS the Board vide ref. 1st cited issued renewal of CTO& HWA to the industry on 24.04.2023 for Electric power generation of -1760 MW (6 x 210 MW (Stage-I, II & III) + 1 x 500 MW (Stage-IV)), valid upto 31.12.2027.

WHEREAS the Board vide ref. 2nd cited issued renewal of CTO&HWA to the industry (Stage – V) on 28.04.2023 for Electric power generation of - 800 MW, valid up to 30.04.2026.

WHEREAS earlier, the Board received complaints pollution problems caused from the industry and adverse news items appeared in various newspapers. The issue was reviewed in the Monitoring (Task Force) committee meeting held on 25.01.2024 and the Board issued specific directions to the industry on 02.02.2024 vide ref. 3rd cited.

WHEREAS a complaints received from Sri EAS Sarma, Former Energy Secretary to GoI, Sri Ch. Venugopal Rao and from the Member of NTTPS, Kalushya Niyantrana Praja Porata Samithi against the air and water pollution being caused from M/s. Dr. Narla Tatarao Thermal Power Station and to take necessary action. Complaints were also

received on pollution caused by the industry from Sri Md. Masud Ali, Advocate through A.P. Legal Services Authority and EFS&T Department.

WHEREAS further, the Board also received the complaints from the Guntupalli Villagers and The Krishna Co-Op. Irrigation & Agricultural Improvement Society on air pollution being caused by your industry and discharge of the ash bearing waste water into the agricultural canals and accumulation of the ash in the agricultural fields.

WHEREAS the Regional Office, Vijayawada received a complaint filed by Sri Chinta Ramesh Babu, D.No.7-98, Guntupalli(V), Ibrahimpatnam (M), NTR District through Public Grievance Redressal System (PGRS) on 01.07.2024 regarding discharges of ash bearing waste water into the agricultural canals, not developing greenbelt in an extent of 65 Acres and crop damage due to accumulation of the ash in the agricultural fields. The Board officials inspected your industry and surroundings on 13.06.2024 & 04.07.2024 and reported the following observations -

1. Damages were observed to ESPs of the unit 5 & 6 and thick smoke emissions were observed from the stacks.
2. The fly ash is disposing from the bottom hoppers of the ESPs of the unit-5 & 6.
3. Leakage of the fly ash was observed from the ESP of unit-7 (500 MW). The ash is being stored openly at ESP bottom collection area and the same is lifting into trucks by JCB. Fugitive emissions were observed at fly ash handling at Unit-7.
4. The above fly ash is loading into trucks through JCBs instead of using pneumatic system.
5. There is no fly ash and bottom ash conveying system to the Unit-8 (800 MW) and the ash storing openly at the bottom of the ESP. Huge fugitive emissions were observed at ash handling area.
6. The industry has not improved the performance of the ESPs attached to the Unit-I to Unit-VI and thick smoke emissions are observed.
7. The online stack monitoring system provided to boiler-1,2,3 & 6 are not showing the SPM values.
8. The industry is disposing the Once Through Cooling water to Budameru channel and not operating the cooling towers of Unit-1-6.
9. The public drains near the ash pond area and along with the National highway are deposited /filled with boiler ash of the industry.
10. The ash sludge from the ash pond was observed on the road leading to ash pond to National Highway due to spillages from the ash carrying trucks and thereby causing fugitive emissions to the surrounding area.
11. Open storage of crushed coal was observed without providing any fugitive dust containing measures such as covering the surface of coal stockpiles with tarpaulin sheets.
12. The industry provided sedimentation tanks to the Unit-1 to 6 and the over flow is

joining into Budameru channel. Ash accumulation was observed in the Budameru drain at the discharge point.

13. The industry provided sedimentation tanks to the Unit-7 and the over flow water discharging outside the industry premises.
14. The industry not provided sedimentation tanks to the Unit-8 and the floor washings mixed with ash is discharging into agricultural canals.
15. Coal dust emissions observed at coal stocking yard and transit points and at nearby residential area around the coal stockyard.
16. The industry is discharging ash contaminated water from the Southern side of the industry to the agricultural canals and the water joining in to agricultural fields.
17. Ash accumulation was observed in the agricultural canal and in some of the agricultural lands.
18. Ash dust spillages were observed along the National Highway from Jupudi area to Guntupalli and are causing fugitive emissions to the road travelers.
19. Ambient Air Quality Monitoring (AAQM) and Stack monitoring to the boilers were conducted on 22.02.2024 and the monitored values are exceeding the Board stipulated standards as follows –

Stack Monitoring:

Sl. No.	Sampling point	Parameter	Result (mg/Nm^3)	Standard (mg/Nm^3)
1.	Stack attached to 690 TPH Coal Fired Boiler - Stage – II (210 MW) of Unit – IV	SPM	4012.0	100.0
2.	Stack attached to 690 TPH Coal Fired Boiler - Stage – III (210 MW) of Unit – V	SPM	5614.0	100.0
3	Stack attached to 690 TPH Coal Fired Boiler - Stage – III (210 MW) of Unit – VI	SPM	3420.0	100.0

AAQM Monitoring:

S.No.	Sampling point	Parameter	Result ($\mu g/m^3$)	Standard ($\mu g/m^3$)
1	Accounts of the NTTPS, Ibrahimpatanam	PM_{10}	261	100.0
2	Railway Hospital Rayanapadu	PM_{10}	173	100.0
3	Hilltop Guesthouse of Dr. NTTPS	PM_{10}	90.3	100.0
4	Beside YSR Health Care Center, Kondapalli	PM_{10}	113	100.0

20. The online Particulate Matter parameter is not working for the Boiler - 1,2 & 3. The online particulate matter of Boiler - 4,5 & 6 are continuously exceeding the stipulated standards of 100 mg/Nm^3.
21. The online SO_2 values of Boiler-I, III, IV, V & VI are in between 900 mg/Nm^3 to 1350 mg/Nm^3, as against the standard of 600 mg/Nm^3.
22. The online Particulate Matter values of the stack attached to the 500 MW Stage-IV (Unit-VII) is in between 90 to 110 mg/Nm^3 thereby exceeding prescribed **standard of PM-50 mg/Nm^3. The SO_2 parameter recorded as 900 mg/Nm^3 to 1180 mg/Nm^3 as against the standard of 200 mg/Nm^3.**
23. The industry has not connected the Stage-V boiler online stack monitoring data to the APPCB server.
24. The Two CAAQM stations provided at B-Colony and towards railway wagon workshops are not in operation and not updating any data.
25. The plant submitted exceedance report of the online stack monitoring data from February, 2024 to till date.
26. The latest compliance status to the directions issued by the Board vide order dated.02.02.2024 is reported as follows:

a. The industry informed that an amount of Rs.28 Crores sanctioned to rectify and improvement of the pollution control systems and issued Purchase orders for the related equipment and systems. Further, informed that the prescribed emissions standards will be achieved soon. The industry requested the Coal supplier i.e., M/s Singareni Collieries Company Ltd to supply of high-grade coal. Proposed replacement of the ESP damaged internals and improvement of the ash handling systems.
b. The works pertaining to ETP of stage-I-III not yet completed. The existing sedimentation tanks not adequate for treatment of the floor washings and the overflow of the settling tanks discharging into Budameru Channel.
c. The industry carried feasibility report for hydrobin systems through third party. As per the report, it is not possible to provide Hydro bin system to Stage-II.
d. The ash pond effluents proposed to recycle and reuse in the Stage V. The ash water recycling system is proposed to complete shortly.
e. Proposed to provide CC cameras for continuous monitoring of the ash pipelines and leakage control. The works pertaining to CC cameras not yet started.
f. Open stacking of ash in the plant premises was observed at the bottoms of the ESPs at Unit 5, 6, 7 & 8.
g. The representative of the industry informed that an amount of Rs.28 Crores sanctioned for rectification of the pollution control systems and they will replace of

ESP damaged internals.

h. The industry conducted feasibility study conversion of the OTC system to closed cycle system. As per the report, it is not technically feasible to provide cooling towers for stage–I,II&III units.

i. The PO issued to provide wet limestone based Flue Gas De-Sulphurization (FGD) System for control of SO_2 emissions vide PO order dated.14.07.2022 to the Unit 7 (Stage IV). Works not yet started.

j. Patrolling system provided to monitor the leakage of ash during conveyance and transportation of boiler ash.

k. Full-fledged MDSS system not provided and Coal dust emissions were observed around the coal stock yard.

l. At present, no ash stock yards observed along the National Highway.

m. The online stack monitoring systems and AAQM not working to measure all the prescribed pollution parameters.

n. The Plant has not done the periodical calibration.

o. The industry is using the coal which contain ash content more than 50 % which more than the designated capacity of the air pollution control systems.

p. The industry requested the AIIMS, DM & HO, YSR University of Health Sciences and the Registrar, Acharya Nagarjuna University to furnish willingness for carry out health studies on human beings in the influence zone and non-influence zone vide letter dated.02.04.2024.

q. The industry requested the JD, Animal Husbandry, Vijayawada to furnish willingness for carry out health studies on the animals in the influence zone and non-influence zone vide letter dated.02.04.2024.

WHEREAS the RO, Vijayawada issued notices to the industry on 01.07.2024 for non-compliance of the Board directions.

WHEREAS vide ref. 5th cited, the EE, RO, Vijayawada vide letter dt: 05.11.2024 informed that agitation conducted by the Pollution Porata Samithi, Ibrahimpatnam, NTR District in front of the industry on 03.11.2024. Further informed that there is no progress at the industry to achieve compliance to the prescribed standards and to rectify the non-compliances to Board directions / CTO conditions.

WHEREAS a hearing was conducted before the Monitoring (Task Force) Committee Meeting of A.P. Pollution Control Board on 25.11.2024. The representatives of the industry and EE, RO, Vijayawada attended the meeting in person. The EE, RO, Vijayawada informed that earlier, the Board received complaints against the industry regarding pollution problems caused by the industry and adverse news items in various newspapers. The issue was reviewed in the Monitoring (Task Force) committee meeting held on 25.01.2024 and the Board issued certain directions to the industry on 02.02.2024. Complaints received from Sri EAS Sarma, Former Energy Secretary to GoI,

Sri Ch. Venugopal Rao and from the Member of NTTPS Kalushya Niyantrana Praja Porata Samithi against the air and water pollution caused by M/s. Dr. Narla Tatarao Thermal Power Station and to take necessary action. Complaints also received on pollution caused by the industry from Sri Md. Masud Ali, Advocate through A.P. Legal Services Authority and EFS&T Department. The Board also received the complaints from the Guntupalli villagers and The Krishna Co-Op. Irrigation & Agricultural Improvement Society on air pollution caused by the industry and discharge of the ash containing water into the agricultural canals and accumulation of the ash in the agricultural fields. A complaint filed by Sri Chinta Ramesh Babu, D.No.7-98, Guntupalli (V), Ibrahimpatnam (M), NTR District through Public Grievance Redressal System (PGRS) on 01.07.2024 regarding discharging of the ash containing water into the agricultural canals, not developing greenbelt in an extent of 65 Acres and crop damage due to accumulation of the ash in the agricultural fields.

Further informed that the industry is operating the thermal power plant without operating ESPs. Stack, Ambient air quality monitoring reports revealed that the industry is continuously exceeding the prescribed standards. The industry not implemented adequate measures for suppression of the boiler ash at ash pond and during transportation. Regional Office, Vijayawada issued notices on 21.02.2024, 07.03.2024 & 01.07.2024 for non-compliance of the Board directions to the TPP for violating the Consent Conditions and directions. The industry is not complying with the Board directions to prevent ash slurry discharges to outside the premises. The representatives of the industry informed that they will implement adequate measures shortly to control pollution problems in the surroundings.

During the review, the committee noted that the Board officials inspected the TPP and its surroundings on 13.06.2024 & 04.07.2024 and reported the following observations:

1. Damages were observed to ESPs of the unit 5 & 6 and thick smoke emissions were observed from their stacks. Stack monitoring conducted from the boilers operating at stage IV, V and VI and the monitored value for the particulate matter is in the range of 3420 to 5614 mg/Nm^3 against the standard of 100 mg/Nm^3.
2. Ambient air quality monitoring conducted different locations at the industry and the monitored value for the SPM is 90 to 261 µg/m^3 (against the standard of 100 µg/m^3).
3. The fly ash is disposing from the bottom hoppers of the ESPs of the unit- 5 & 6.
4. Leakage of the fly ash was observed from the ESP of unit-7 (500 MW). The ash is storing openly at ESP bottom area and the same is lifting into trucks by JCB. Fugitive emissions were observed at fly ash handling at Unit-7.
5. The above fly ash is loading into trucks through JCBs instead of using pneumatic system.
6. There is no fly ash and bottom ash conveying system to the Unit-8 (800 MW) and the ash storing openly at the bottom of the ESP. Fugitive emissions were observed large scale at ash handling area.
7. The industry has not improved the performance of the ESPs attached to the Unit-I to Unit-VI and thick smoke emissions are observed.
8. The online stack monitoring system provided to boiler-1,2,3 & 6 are not showing the SPM values.
9. The public drains near the ash pond area and along with the National highway are

deposited /filled with boiler ash of the industry.

10. The ash sludge from the ash pond was observed on the road leading to ash pond to National Highway due to spillages from the ash carrying trucks and thereby causing fugitive emissions to the surrounding area.
11. Open storage of crushed coal was observed without providing any fugitive dust containing measures such as covering the surface of coal stockpiles with tarpaulin sheets.
12. The industry is discharging the floor washing effluents of Stage-I to III into Budameru channel without treatment except settling tanks. The settling tanks are filled up with ash sludge. Sludge formation also observed in the Budameru channel.
13. The industry has not provided hydro bins for Stage-I, II & III for bottom ash disposal and not provided cooling tower for Stage-I to III as per consent conditions of CTO order dated.24.04.2023. The artificial cooling provided are utilizing during summer season.
14. The industry has not provided hydro bins for Stage-V for bottom ash disposal as per the condition of CTO order dated.24.04.2023 and also not provided ash water recycling system.
15. The industry provided sedimentation tanks to the Unit-7 and the over flow water discharging outside the industry premises.
16. The industry not provided sedimentation tanks to the Unit-8 and the floor washings mixed with ash is discharging into agricultural canals.
17. Coal dust emissions observed at coal stocking yard and transit points and at nearby residential area around the coal stockyard.
18. The industry is discharging ash contaminated water from the Southern side of the industry to the agricultural canals and the water joining in to agricultural fields.
19. Ash accumulation was observed in the agricultural canal and in some of the agricultural lands.
20. Ash dust spillages were observed along the National Highway from Jupudi area to Guntupalli and are causing fugitive emissions to the road travelers.

WHEREAS the EFS&T Dept, vide letter dt. 05.08.2024 instructed the Board to furnish action taken report on the complaint No. 343/1/3912024 filed by Sri Cherukuri Venu Gopal before the Hon'ble NHRC on pollution caused by the M/s. Dr. Narla Tatarao Thermal Power Station (Dr. NTTPS), Ibrahimpatnam (V) & (M), NTR District. Further, the Board official again inspected the TPP in connection with agitation conducted by the Pollution Porata Samithi, Ibrahimpatnam, NTR District in front of the industry on 03.11.2024 and informed vide letter dt. 05.11.2024 that there is no progress at the TPP to rectify the non-compliances to Board directions / CTO conditions. Further reported the following status -

21. The online Particulate Matter parameter is not working for the Boiler-1,2 & 3. The online particulate matter of Boiler 4,5 & 6 are continuously exceeding the stipulated standards of 100 mg/Nm3.
22. The online SO2 values of Boiler-I, III, IV, V & VI are in between 900 mg/Nm3 to 1350 mg/Nm3, as against the standard of 600 mg/Nm3.
23. The online Particulate Matter values of the stack attached to the 500 MW Stage-IV (Unit-VII) is in between 90 to 110 mg/Nm3 thereby exceeding prescribed standard

of PM-50 mg/Nm3. The SO2 parameter recorded as 900 mg/Nm3 to 1180 mg/Nm3 as against the standard of 200 mg/Nm3.

24. The industry has not connected the Stage-V boiler online stack monitoring data to the APPCB server.
25. The Two CAAQM stations provided at B-Colony and towards railway wagon workshops are not in operation and not updating any data.

In view of the above recommendations, it is hereby directed to furnish detailed plan of action of Dr. Narla Tatarao Thermal Power Station (NTTPS), Ibrahimpatnam, Vijayawada, Krishna District within 2 weeks along with budgetary estimations to rectify the above violations within 3 months, to take further action in the matter.

S SRI SARAVANAN
MEMBER SECRETARY

To
The Occupier,
M/s. Dr. Narla Tatarao Thermal Power Station
(Dr. NTTPS) (formerly M/s.Vijayawa da Thermal Power Station),
Ibrahimpatnam (V) & (M), Krishna District.

Copy to:

1. The JCEE, ZO, Vijayawada for information and necessary action.
2. The EE, RO, Vijayawada for information and necessary action.

Digitally signed by
SHANMUGAM SRISARAVANAN
Date: 10-01-2025 00:33:36

Andhra Pradesh Pollution Control Board									
Report Name: Site Wise Exceedance Report									
Exceedance Report (01-01-2025 to 14-04-2025)									
S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	150.47	2025-01-05 08:30:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-05 00:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	161.8	2025-01-05 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	74.25	2025-01-05 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-01-05 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	156.47	2025-01-12 16:30:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-12 05:15:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	160.2	2025-01-12 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	72.81	2025-01-12 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-01-12 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	157.96	2025-01-17 07:15:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-17 05:30:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	158.4	2025-01-17 10:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	70.65	2025-01-17 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	897.94	2025-01-17 09:30:00
	Stack_1_Boiler_1	SO2	600	100	5		1Hrs 15Min	1314.0	2025-01-24 10:15:00
	Stack_1_Boiler_2	SO2	600	100	5		1Hrs 15Min	1319.4	2025-01-24 10:15:00
	Stack_1_Boiler_3	SO2	600	100	6		1Hrs 30Min	1315.35	2025-01-24 10:15:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.4	2025-01-24 10:15:00
	Stack_2_Boiler_4	SO2	600	100	9		2Hrs 15Min	1280.1	2025-01-24 10:15:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-01-24 09:00:00
	Stack_2_Boiler_5	SO2	600	100	4		1Hrs 0Min	1348.2	2025-01-24 10:15:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	167.4	2025-01-24 09:00:00
	Stack_2_Boiler_6	SO2	600	100	8		2Hrs 0Min	1304.55	2025-01-24 10:15:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	66.56	2025-01-24 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-01-24 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	157.3	2025-01-29 16:30:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-01-29 05:30:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	68.33	2025-01-29 21:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-01-29 00:00:00

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S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	157.3	2025-01-31 13:30:00
	Stack_2_Boiler_4	SO2	600	100	4		1Hrs 0Min	1274.31	2025-01-31 13:30:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-01-31 13:30:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	68.33	2025-01-31 14:15:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-01-31 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.4	2025-02-03 00:00:00
	Stack_2_Boiler_5	PM	115	100	92		23Hrs 0Min	176.4	2025-02-03 16:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	68.33	2025-02-03 08:45:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-02-03 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.4	2025-02-08 02:00:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-02-08 20:45:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	68.33	2025-02-08 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-02-08 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	152.29	2025-02-10 22:15:00
	Stack_2_Boiler_5	PM	115	100	95		23Hrs 45Min	176.4	2025-02-10 21:30:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	68.33	2025-02-10 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-02-10 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.4	2025-02-15 03:15:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-02-15 21:30:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	136.8	2025-02-15 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	69.93	2025-02-15 08:45:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	960.88	2025-02-15 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.4	2025-02-22 07:30:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-02-22 03:30:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	138.6	2025-02-22 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	72.09	2025-02-22 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	960.88	2025-02-22 00:00:00
	Stack_1_Boiler_1	SO2	600	100	3		0Hrs 45Min	1286.15	2025-02-27 16:00:00
	Stack_1_Boiler_2	SO2	600	100	4		1Hrs 0Min	1286.74	2025-02-27 16:00:00
	Stack_1_Boiler_3	SO2	600	100	7		1Hrs 45Min	1273.78	2025-02-27 16:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	154.89	2025-02-27 16:00:00
	Stack_2_Boiler_4	SO2	600	100	7		1Hrs 45Min	1238.14	2025-02-27 08:30:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-02-27 03:00:00

S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_2_Boiler_5	SO2	600	100	3		0Hrs 45Min	1311.41	2025-02-27 08:30:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	147.6	2025-02-27 00:00:00
	Stack_2_Boiler_6	SO2	600	100	6		1Hrs 30Min	1269.74	2025-02-27 16:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	63.28	2025-02-27 08:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	960.88	2025-02-27 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.4	2025-03-01 02:00:00
	Stack_2_Boiler_4	SO2	600	100	3		0Hrs 45Min	1280.1	2025-03-01 02:00:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-03-01 21:30:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	147.6	2025-03-01 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	64.16	2025-03-01 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	906.34	2025-03-01 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.38	2025-03-06 22:45:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-03-06 21:45:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	149.4	2025-03-06 09:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	66.32	2025-03-06 09:15:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	906.34	2025-03-06 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	155.69	2025-03-13 09:15:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	157.2	2025-03-13 06:30:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	153.4	2025-03-13 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	67.92	2025-03-13 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-03-13 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	156.19	2025-03-18 16:00:00
	Stack_2_Boiler_5	PM	115	100	93		23Hrs 15Min	157.2	2025-03-18 07:15:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	146.2	2025-03-18 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	70.65	2025-03-18 00:00:00
	Stack_1_Boiler_1	SO2	600	100	21		5Hrs 15Min	1279.33	2025-03-20 16:00:00
	Stack_1_Boiler_2	SO2	600	100	20		5Hrs 0Min	1293.93	2025-03-20 16:00:00
	Stack_1_Boiler_3	SO2	600	100	18		4Hrs 30Min	1283.18	2025-03-20 16:00:00
	Stack_2_Boiler_4	PM	115	100	76		19Hrs 0Min	149.96	2025-03-20 16:00:00
	Stack_2_Boiler_4	SO2	600	100	24		6Hrs 0Min	1246.29	2025-03-20 16:00:00
	Stack_2_Boiler_5	PM	115	100	89		22Hrs 15Min	157.2	2025-03-20 06:30:00
	Stack_2_Boiler_5	SO2	600	100	19		4Hrs 45Min	1294.13	2025-03-20 16:00:00
	Stack_2_Boiler_6	PM	115	100	94		23Hrs 30Min	148.4	2025-03-20 09:15:00

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S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_2_Boiler_6	SO2	600	100	21		5Hrs 15Min	1258.74	2025-03-20 16:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	70.65	2025-03-20 00:00:00
	Stack_3_Boiler_7	SO2	200	100	60		15Hrs 0Min	1002.84	2025-03-20 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	153.08	2025-03-25 08:45:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	157.2	2025-03-25 13:30:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	146.06	2025-03-25 17:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	72.97	2025-03-25 09:00:00
	Stack_3_Boiler_7	SO2	200	100	61		15Hrs 15Min	1011.24	2025-03-25 00:00:00
	Stack_1_Boiler_1	SO2	600	100	7		1Hrs 45Min	1336.0	2025-04-04 23:00:00
	Stack_1_Boiler_2	SO2	600	100	8		2Hrs 0Min	1346.4	2025-04-04 23:00:00
	Stack_1_Boiler_3	SO2	600	100	4		1Hrs 0Min	1348.65	2025-04-04 23:00:00
	Stack_2_Boiler_4	PM	115	100	89		22Hrs 15Min	156.2	2025-04-04 23:00:00
	Stack_2_Boiler_4	SO2	600	100	8		2Hrs 0Min	1307.3	2025-04-04 23:00:00
	Stack_2_Boiler_5	PM	115	100	78		19Hrs 30Min	157.2	2025-04-04 01:45:00
	Stack_2_Boiler_5	SO2	600	100	2		0Hrs 30Min	1365.3	2025-04-04 23:00:00
	Stack_2_Boiler_6	PM	115	100	91		22Hrs 45Min	151.2	2025-04-04 23:00:00
	Stack_2_Boiler_6	SO2	600	100	7		1Hrs 45Min	1327.95	2025-04-04 23:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	74.33	2025-04-04 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	969.28	2025-04-04 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	156.2	2025-04-09 06:30:00
	Stack_2_Boiler_5	PM	115	100	72		18Hrs 0Min	157.2	2025-04-09 06:45:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	151.2	2025-04-09 06:30:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	64.88	2025-04-09 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-04-09 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	156.2	2025-04-11 22:30:00
	Stack_2_Boiler_5	PM	115	100	60		15Hrs 0Min	150.82	2025-04-11 15:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	151.2	2025-04-11 22:30:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	66.32	2025-04-11 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	978.09	2025-04-11 17:15:00
	Stack_1_Boiler_1	SO2	600	100	3		0Hrs 45Min	1305.89	2025-01-03 08:30:00
	Stack_1_Boiler_2	SO2	600	100	2		0Hrs 30Min	1312.52	2025-01-03 22:30:00
	Stack_1_Boiler_3	SO2	600	100	1		0Hrs 15Min	1305.06	2025-01-03 22:30:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	157.51	2025-01-03 08:30:00

S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_2_Boiler_4	SO2	600	100	2		0Hrs 30Min	1272.53	2025-01-03 08:30:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-03 00:00:00
	Stack_2_Boiler_5	SO2	600	100	1		0Hrs 15Min	1341.75	2025-01-03 08:30:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	163.0	2025-01-03 00:00:00
	Stack_2_Boiler_6	SO2	600	100	2		0Hrs 30Min	1296.51	2025-01-03 22:30:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	74.25	2025-01-03 09:15:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-01-03 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	157.6	2025-01-08 17:00:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-08 00:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	160.2	2025-01-08 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	72.81	2025-01-08 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-01-08 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	155.99	2025-01-10 22:15:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-10 00:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	160.2	2025-01-10 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	72.81	2025-01-10 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-01-10 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	156.56	2025-01-15 08:30:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-15 06:45:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	160.2	2025-01-15 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	72.81	2025-01-15 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-01-15 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	157.83	2025-01-22 13:45:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-22 00:15:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	162.0	2025-01-22 15:30:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	69.21	2025-01-22 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	897.94	2025-01-22 00:00:00
	Stack_1_Boiler_1	SO2	600	100	2		0Hrs 30Min	1261.75	2025-01-27 10:30:00
	Stack_1_Boiler_2	SO2	600	100	1		0Hrs 15Min	1264.61	2025-01-27 10:45:00
	Stack_1_Boiler_3	SO2	600	100	2		0Hrs 30Min	1270.16	2025-01-27 11:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	152.0	2025-01-27 10:45:00
	Stack_2_Boiler_4	SO2	600	100	5		1Hrs 15Min	1240.91	2025-01-27 11:00:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-01-27 00:15:00

S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_2_Boiler_5	SO2	600	100	1		0Hrs 15Min	1299.56	2025-01-27 10:15:00
	Stack_2_Boiler_6	PM	115	100	36		9Hrs 0Min	167.4	2025-01-27 00:00:00
	Stack_2_Boiler_6	SO2	600	100	7		1Hrs 45Min	1226.16	2025-01-27 06:30:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	66.32	2025-01-27 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-01-27 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.4	2025-02-01 01:00:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-02-01 14:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	68.33	2025-02-01 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-02-01 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	157.01	2025-02-06 16:00:00
	Stack_2_Boiler_5	PM	115	100	95		23Hrs 45Min	176.4	2025-02-06 06:30:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	68.33	2025-02-06 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-02-06 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	155.74	2025-02-13 16:15:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-02-13 06:30:00
	Stack_2_Boiler_6	PM	115	100	59		14Hrs 45Min	142.2	2025-02-13 09:15:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	71.21	2025-02-13 17:30:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	960.88	2025-02-13 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.4	2025-02-18 21:15:00
	Stack_2_Boiler_5	PM	115	100	95		23Hrs 45Min	174.62	2025-02-18 15:15:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	133.2	2025-02-18 00:00:00
	Stack_3_Boiler_7	PM	50	100	87		21Hrs 45Min	69.21	2025-02-18 17:00:00
	Stack_3_Boiler_7	SO2	200	100	87		21Hrs 45Min	960.88	2025-02-18 00:00:00
	Stack_1_Boiler_1	SO2	600	100	2		0Hrs 30Min	1314.0	2025-02-20 07:00:00
	Stack_1_Boiler_2	SO2	600	100	2		0Hrs 30Min	1319.4	2025-02-20 07:00:00
	Stack_1_Boiler_3	SO2	600	100	3		0Hrs 45Min	1315.35	2025-02-20 07:00:00
	Stack_2_Boiler_4	PM	115	100	94		23Hrs 30Min	158.4	2025-02-20 07:00:00
	Stack_2_Boiler_4	SO2	600	100	8		2Hrs 0Min	1280.1	2025-02-20 07:00:00
	Stack_2_Boiler_5	PM	115	100	89		22Hrs 15Min	174.87	2025-02-20 15:00:00
	Stack_2_Boiler_5	SO2	600	100	3		0Hrs 45Min	1348.65	2025-02-20 07:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	138.6	2025-02-20 00:00:00
	Stack_2_Boiler_6	SO2	600	100	2		0Hrs 30Min	1304.55	2025-02-20 07:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	72.09	2025-02-20 00:00:00

S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	960.88	2025-02-20 00:00:00
	Stack_1_Boiler_1	SO2	600	100	14		3Hrs 30Min	1285.37	2025-02-25 04:00:00
	Stack_1_Boiler_2	SO2	600	100	14		3Hrs 30Min	1288.3	2025-02-25 04:00:00
	Stack_1_Boiler_3	SO2	600	100	15		3Hrs 45Min	1275.47	2025-02-25 04:00:00
	Stack_2_Boiler_4	PM	115	100	88		22Hrs 0Min	154.87	2025-02-25 04:00:00
	Stack_2_Boiler_4	SO2	600	100	16		4Hrs 0Min	1243.61	2025-02-25 04:00:00
	Stack_2_Boiler_5	PM	115	100	93		23Hrs 15Min	176.4	2025-02-25 07:00:00
	Stack_2_Boiler_5	SO2	600	100	13		3Hrs 15Min	1310.31	2025-02-25 05:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	147.6	2025-02-25 07:30:00
	Stack_2_Boiler_6	SO2	600	100	15		3Hrs 45Min	1268.15	2025-02-25 04:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	64.88	2025-02-25 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	960.88	2025-02-25 00:00:00
	Stack_1_Boiler_1	SO2	600	100	3		0Hrs 45Min	1313.87	2025-03-04 14:00:00
	Stack_1_Boiler_2	SO2	600	100	3		0Hrs 45Min	1319.26	2025-03-04 14:00:00
	Stack_1_Boiler_3	SO2	600	100	5		1Hrs 15Min	1315.11	2025-03-04 14:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.4	2025-03-04 14:00:00
	Stack_2_Boiler_4	SO2	600	100	8		2Hrs 0Min	1279.98	2025-03-04 14:00:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-03-04 07:00:00
	Stack_2_Boiler_5	SO2	600	100	3		0Hrs 45Min	1348.52	2025-03-04 14:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	147.6	2025-03-04 00:00:00
	Stack_2_Boiler_6	SO2	600	100	5		1Hrs 15Min	1304.43	2025-03-04 14:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	64.16	2025-03-04 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	906.34	2025-03-04 00:00:00
	Stack_1_Boiler_1	SO2	600	100	6		1Hrs 30Min	1305.51	2025-03-09 02:00:00
	Stack_1_Boiler_2	SO2	600	100	6		1Hrs 30Min	1308.96	2025-03-09 02:00:00
	Stack_1_Boiler_3	SO2	600	100	7		1Hrs 45Min	1305.52	2025-03-09 02:00:00
	Stack_2_Boiler_4	PM	115	100	94		23Hrs 30Min	157.37	2025-03-09 02:00:00
	Stack_2_Boiler_4	SO2	600	100	11		2Hrs 45Min	1271.2	2025-03-09 02:00:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	170.69	2025-03-09 14:30:00
	Stack_2_Boiler_5	SO2	600	100	8		2Hrs 0Min	1338.83	2025-03-09 02:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	149.4	2025-03-09 00:00:00
	Stack_2_Boiler_6	SO2	600	100	7		1Hrs 45Min	1293.61	2025-03-09 02:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	66.32	2025-03-09 00:00:00

S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	906.34	2025-03-09 00:00:00
	Stack_1_Boiler_1	SO2	600	100	3		0Hrs 45Min	2000.0	2025-03-11 08:45:00
	Stack_1_Boiler_2	SO2	600	100	4		1Hrs 0Min	1800.0	2025-03-11 08:45:00
	Stack_1_Boiler_3	SO2	600	100	5		1Hrs 15Min	1840.04	2025-03-11 09:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	188.48	2025-03-11 07:15:00
	Stack_2_Boiler_4	SO2	600	100	21		5Hrs 15Min	1692.23	2025-03-11 09:00:00
	Stack_2_Boiler_5	PM	115	100	80		20Hrs 0Min	199.75	2025-03-11 08:45:00
	Stack_2_Boiler_5	SO2	600	100	16		4Hrs 0Min	1831.32	2025-03-11 09:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	153.4	2025-03-11 09:30:00
	Stack_2_Boiler_6	SO2	600	100	4		1Hrs 0Min	1950.0	2025-03-11 08:45:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	67.92	2025-03-11 09:30:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-03-11 09:30:00
	Stack_1_Boiler_1	SO2	600	100	34		8Hrs 30Min	1316.91	2025-03-16 16:15:00
	Stack_1_Boiler_2	SO2	600	100	30		7Hrs 30Min	1325.87	2025-03-16 14:45:00
	Stack_1_Boiler_3	SO2	600	100	33		8Hrs 15Min	1332.29	2025-03-16 14:45:00
	Stack_2_Boiler_4	PM	115	100	66		16Hrs 30Min	153.87	2025-03-16 14:45:00
	Stack_2_Boiler_4	SO2	600	100	43		10Hrs 45Min	1293.17	2025-03-16 16:15:00
	Stack_2_Boiler_5	PM	115	100	34		8Hrs 30Min	146.55	2025-03-16 15:15:00
	Stack_2_Boiler_5	SO2	600	100	34		8Hrs 30Min	1349.45	2025-03-16 14:45:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	153.4	2025-03-16 00:00:00
	Stack_2_Boiler_6	SO2	600	100	34		8Hrs 30Min	1310.89	2025-03-16 16:15:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	67.92	2025-03-16 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-03-16 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	156.2	2025-03-23 00:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	151.2	2025-03-23 00:30:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	70.65	2025-03-23 00:00:00
	Stack_1_Boiler_1	SO2	600	100	38		9Hrs 30Min	1274.9	2025-03-28 20:45:00
	Stack_1_Boiler_2	SO2	600	100	38		9Hrs 30Min	1287.26	2025-03-28 20:45:00
	Stack_1_Boiler_3	SO2	600	100	36		9Hrs 0Min	1287.72	2025-03-28 20:45:00
	Stack_2_Boiler_4	PM	115	100	56		14Hrs 0Min	149.05	2025-03-28 20:45:00
	Stack_2_Boiler_4	SO2	600	100	39		9Hrs 45Min	1245.83	2025-03-28 20:45:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	157.2	2025-03-28 06:30:00
	Stack_2_Boiler_5	SO2	600	100	37		9Hrs 15Min	1317.77	2025-03-28 20:45:00

S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_2_Boiler_6	PM	115	100	52		13Hrs 0Min	145.86	2025-03-28 20:45:00
	Stack_2_Boiler_6	SO2	600	100	42		10Hrs 30Min	1269.5	2025-03-28 20:30:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	74.33	2025-03-28 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	969.28	2025-03-28 00:00:00
	Stack_1_Boiler_1	SO2	600	100	2		0Hrs 30Min	1330.86	2025-03-30 01:15:00
	Stack_1_Boiler_2	SO2	600	100	2		0Hrs 30Min	1343.77	2025-03-30 01:15:00
	Stack_2_Boiler_4	PM	115	100	94		23Hrs 30Min	155.68	2025-03-30 01:15:00
	Stack_2_Boiler_4	SO2	600	100	3		0Hrs 45Min	1304.58	2025-03-30 01:15:00
	Stack_2_Boiler_5	PM	115	100	95		23Hrs 45Min	157.2	2025-03-30 21:15:00
	Stack_2_Boiler_6	PM	115	100	92		23Hrs 0Min	150.81	2025-03-30 01:15:00
	Stack_2_Boiler_6	SO2	600	100	7		1Hrs 45Min	1321.57	2025-03-30 01:15:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	74.33	2025-03-30 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	969.28	2025-03-30 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	154.22	2025-04-02 16:00:00
	Stack_2_Boiler_5	PM	115	100	80		20Hrs 0Min	157.2	2025-04-02 06:45:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	148.72	2025-04-02 16:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	74.33	2025-04-02 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	969.28	2025-04-02 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	156.2	2025-04-07 14:00:00
	Stack_2_Boiler_5	PM	115	100	85		21Hrs 15Min	148.94	2025-04-07 17:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	151.2	2025-04-07 14:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	71.37	2025-04-07 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	918.92	2025-04-07 07:45:00
	Stack_1_Boiler_1	SO2	600	100	4		1Hrs 0Min	1328.43	2025-04-14 09:15:00
	Stack_1_Boiler_2	SO2	600	100	4		1Hrs 0Min	1338.79	2025-04-14 09:30:00
	Stack_1_Boiler_3	SO2	600	100	1		0Hrs 15Min	1336.72	2025-04-14 09:15:00
	Stack_2_Boiler_4	PM	115	100	92		23Hrs 0Min	155.3	2025-04-14 09:30:00
	Stack_2_Boiler_4	SO2	600	100	5		1Hrs 15Min	1294.31	2025-04-14 09:15:00
	Stack_2_Boiler_5	PM	115	100	62		15Hrs 30Min	140.18	2025-04-14 13:15:00
	Stack_2_Boiler_6	PM	115	100	90		22Hrs 30Min	149.54	2025-04-14 09:30:00
	Stack_2_Boiler_6	SO2	600	100	4		1Hrs 0Min	1316.11	2025-04-14 09:15:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	66.32	2025-04-14 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	978.09	2025-04-14 00:00:00

S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	154.53	2025-01-02 18:30:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-02 00:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	163	2025-01-02 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	73.53	2025-01-02 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-01-02 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	155.7	2025-01-07 16:30:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-07 00:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	160.2	2025-01-07 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	72.81	2025-01-07 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-01-07 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	157.96	2025-01-14 18:15:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-14 02:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	160.2	2025-01-14 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	72.81	2025-01-14 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-01-14 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.4	2025-01-19 22:45:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-19 04:15:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	156.6	2025-01-19 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	69.21	2025-01-19 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	897.94	2025-01-19 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.36	2025-01-21 09:30:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-21 00:15:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	156.6	2025-01-21 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	69.21	2025-01-21 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	897.94	2025-01-21 00:00:00
	Stack_1_Boiler_1	SO2	600	100	9		2Hrs 15Min	1259.87	2025-01-26 15:45:00
	Stack_1_Boiler_2	SO2	600	100	9		2Hrs 15Min	1273.38	2025-01-26 16:45:00
	Stack_1_Boiler_3	SO2	600	100	9		2Hrs 15Min	1267.32	2025-01-26 16:45:00
	Stack_2_Boiler_4	PM	115	100	91		22Hrs 45Min	152.09	2025-01-26 16:45:00
	Stack_2_Boiler_4	SO2	600	100	10		2Hrs 30Min	1234.67	2025-01-26 16:45:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-01-26 00:00:00
	Stack_2_Boiler_5	SO2	600	100	6		1Hrs 30Min	1298.89	2025-01-26 16:45:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	167.4	2025-01-26 00:00:00

S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_2_Boiler_6	SO2	600	100	10		2Hrs 30Min	1258.91	2025-01-26 16:45:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	66.32	2025-01-26 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-01-26 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	156.32	2025-02-05 16:00:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-02-05 06:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	68.33	2025-02-05 19:45:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-02-05 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	155.58	2025-02-12 17:00:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-02-12 06:45:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	69.05	2025-02-12 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	960.88	2025-02-12 00:00:00
	Stack_1_Boiler_1	SO2	600	100	2		0Hrs 30Min	1314.0	2025-02-17 13:30:00
	Stack_1_Boiler_2	SO2	600	100	3		0Hrs 45Min	1319.4	2025-02-17 13:30:00
	Stack_1_Boiler_3	SO2	600	100	4		1Hrs 0Min	1314.84	2025-02-17 13:30:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.4	2025-02-17 13:30:00
	Stack_2_Boiler_4	SO2	600	100	7		1Hrs 45Min	1279.6	2025-02-17 13:30:00
	Stack_2_Boiler_5	PM	115	100	95		23Hrs 45Min	174.41	2025-02-17 14:45:00
	Stack_2_Boiler_5	SO2	600	100	2		0Hrs 30Min	1348.13	2025-02-17 13:30:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	136.8	2025-02-17 00:00:00
	Stack_2_Boiler_6	SO2	600	100	4		1Hrs 0Min	1304.55	2025-02-17 13:30:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	69.93	2025-02-17 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	960.88	2025-02-17 00:00:00
	Stack_1_Boiler_1	SO2	600	100	8		2Hrs 0Min	1294.91	2025-02-24 16:00:00
	Stack_1_Boiler_2	SO2	600	100	11		2Hrs 45Min	1301.74	2025-02-24 16:15:00
	Stack_1_Boiler_3	SO2	600	100	17		4Hrs 15Min	1294.84	2025-02-24 16:15:00
	Stack_2_Boiler_4	PM	115	100	94		23Hrs 30Min	156.31	2025-02-24 16:00:00
	Stack_2_Boiler_4	SO2	600	100	22		5Hrs 30Min	1259.5	2025-02-24 16:15:00
	Stack_2_Boiler_5	PM	115	100	91		22Hrs 45Min	176.4	2025-02-24 08:15:00
	Stack_2_Boiler_5	SO2	600	100	10		2Hrs 30Min	1328.44	2025-02-24 16:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	143.6	2025-02-24 06:45:00
	Stack_2_Boiler_6	SO2	600	100	13		3Hrs 15Min	1285.85	2025-02-24 16:15:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	72.09	2025-02-24 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	960.88	2025-02-24 00:00:00

S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
1	Stack_2_Boiler_4	PM	115	100	96	48886	24Hrs 0Min	158.06	2025-03-03 04:00:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.16	2025-03-03 13:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	147.6	2025-03-03 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	64.16	2025-03-03 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	906.34	2025-03-03 00:00:00
	Stack_1_Boiler_1	SO2	600	100	6		1Hrs 30Min	1240.18	2025-03-08 04:15:00
	Stack_1_Boiler_2	SO2	600	100	6		1Hrs 30Min	1230.41	2025-03-08 04:15:00
	Stack_1_Boiler_3	SO2	600	100	14		3Hrs 30Min	1220.9	2025-03-08 04:15:00
	Stack_2_Boiler_4	PM	115	100	94		23Hrs 30Min	149.09	2025-03-08 04:15:00
	Stack_2_Boiler_4	SO2	600	100	23		5Hrs 45Min	1187.65	2025-03-08 04:15:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-03-08 21:00:00
	Stack_2_Boiler_5	SO2	600	100	9		2Hrs 15Min	1250.11	2025-03-08 09:30:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	149.4	2025-03-08 00:00:00
	Stack_2_Boiler_6	SO2	600	100	13		3Hrs 15Min	1209.75	2025-03-08 04:15:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	66.32	2025-03-08 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	906.34	2025-03-08 00:00:00
	Stack_1_Boiler_1	SO2	600	100	5		1Hrs 15Min	1634.1	2025-03-10 23:00:00
	Stack_1_Boiler_2	SO2	600	100	7		1Hrs 45Min	1483.63	2025-03-10 23:00:00
	Stack_1_Boiler_3	SO2	600	100	8		2Hrs 0Min	1367.41	2025-03-10 21:00:00
	Stack_2_Boiler_4	PM	115	100	93		23Hrs 15Min	178.84	2025-03-10 22:45:00
	Stack_2_Boiler_4	SO2	600	100	10		2Hrs 30Min	1272.03	2025-03-10 12:15:00
	Stack_2_Boiler_5	PM	115	100	89		22Hrs 15Min	168.41	2025-03-10 13:00:00
	Stack_2_Boiler_5	SO2	600	100	11		2Hrs 45Min	1397.02	2025-03-10 21:45:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	150.4	2025-03-10 14:15:00
	Stack_2_Boiler_6	SO2	600	100	5		1Hrs 15Min	1580.61	2025-03-10 23:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	66.32	2025-03-10 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	906.34	2025-03-10 00:00:00
	Stack_1_Boiler_1	SO2	600	100	11		2Hrs 45Min	1334.55	2025-03-15 00:30:00
	Stack_1_Boiler_2	SO2	600	100	10		2Hrs 30Min	1345.63	2025-03-15 00:30:00
	Stack_1_Boiler_3	SO2	600	100	13		3Hrs 15Min	1347.43	2025-03-15 00:30:00
	Stack_2_Boiler_4	PM	115	100	87		21Hrs 45Min	156.11	2025-03-15 00:30:00
	Stack_2_Boiler_4	SO2	600	100	13		3Hrs 15Min	1306.56	2025-03-15 00:30:00
	Stack_2_Boiler_5	PM	115	100	40		10Hrs 0Min	134.57	2025-03-15 13:00:00

S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_2_Boiler_5	SO2	600	100	10		2Hrs 30Min	1364.07	2025-03-15 00:30:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	153.4	2025-03-15 00:00:00
	Stack_2_Boiler_6	SO2	600	100	12		3Hrs 0Min	1325.8	2025-03-15 00:30:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	67.92	2025-03-15 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-03-15 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	156.2	2025-03-22 22:00:00
	Stack_2_Boiler_5	PM	115	100	79		19Hrs 45Min	157.2	2025-03-22 20:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	151.2	2025-03-22 22:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	70.65	2025-03-22 00:00:00
	Stack_1_Boiler_1	SO2	600	100	21		5Hrs 15Min	1323.86	2025-03-27 14:30:00
	Stack_1_Boiler_2	SO2	600	100	20		5Hrs 0Min	1336.25	2025-03-27 14:30:00
	Stack_1_Boiler_3	SO2	600	100	18		4Hrs 30Min	1336.62	2025-03-27 14:30:00
	Stack_2_Boiler_4	PM	115	100	78		19Hrs 30Min	155.01	2025-03-27 14:30:00
	Stack_2_Boiler_4	SO2	600	100	21		5Hrs 15Min	1295.54	2025-03-27 14:30:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	157.2	2025-03-27 06:30:00
	Stack_2_Boiler_5	SO2	600	100	18		4Hrs 30Min	1355.67	2025-03-27 14:30:00
	Stack_2_Boiler_6	PM	115	100	72		18Hrs 0Min	150.17	2025-03-27 14:30:00
	Stack_2_Boiler_6	SO2	600	100	25		6Hrs 15Min	1316.55	2025-03-27 14:30:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	74.33	2025-03-27 09:30:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	969.28	2025-03-27 09:30:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	156.18	2025-04-01 15:45:00
	Stack_2_Boiler_5	PM	115	100	95		23Hrs 45Min	157.2	2025-04-01 07:15:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	151.2	2025-04-01 16:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	74.33	2025-04-01 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	969.28	2025-04-01 00:00:00
	Stack_1_Boiler_1	SO2	600	100	1		0Hrs 15Min	1306.99	2025-04-06 16:30:00
	Stack_1_Boiler_2	SO2	600	100	1		0Hrs 15Min	1319.07	2025-04-06 16:30:00
	Stack_2_Boiler_4	PM	115	100	95		23Hrs 45Min	152.79	2025-04-06 16:30:00
	Stack_2_Boiler_4	SO2	600	100	1		0Hrs 15Min	1284.99	2025-04-06 16:15:00
	Stack_2_Boiler_5	PM	115	100	71		17Hrs 45Min	157.2	2025-04-06 21:15:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	148.99	2025-04-06 16:30:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	71.37	2025-04-06 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	918.92	2025-04-06 23:45:00

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S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	156.2	2025-04-13 19:00:00
	Stack_2_Boiler_5	PM	115	100	60		15Hrs 0Min	140.11	2025-04-13 05:45:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	151.2	2025-04-13 19:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	66.32	2025-04-13 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	978.09	2025-04-13 00:00:00
	Stack_1_Boiler_1	SO2	600	100	1		0Hrs 15Min	1278.27	2025-01-01 16:45:00
	Stack_1_Boiler_2	SO2	600	100	1		0Hrs 15Min	1285.98	2025-01-01 22:30:00
	Stack_1_Boiler_3	SO2	600	100	1		0Hrs 15Min	1260.17	2025-01-01 00:00:00
	Stack_2_Boiler_4	PM	115	100	95		23Hrs 45Min	154.31	2025-01-01 22:30:00
	Stack_2_Boiler_4	SO2	600	100	6		1Hrs 30Min	1244.85	2025-01-01 21:30:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-01 00:00:00
	Stack_2_Boiler_5	SO2	600	100	1		0Hrs 15Min	1313.33	2025-01-01 22:15:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	163.0	2025-01-01 09:00:00
	Stack_2_Boiler_6	SO2	600	100	1		0Hrs 15Min	1270.7	2025-01-01 22:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	73.53	2025-01-01 09:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-01-01 09:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	154.7	2025-01-06 22:30:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-06 00:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	163.8	2025-01-06 09:15:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	74.25	2025-01-06 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-01-06 09:15:00
	Stack_1_Boiler_1	SO2	600	100	1		0Hrs 15Min	1314.0	2025-01-13 13:45:00
	Stack_1_Boiler_3	SO2	600	100	1		0Hrs 15Min	1315.35	2025-01-13 13:45:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.4	2025-01-13 13:45:00
	Stack_2_Boiler_4	SO2	600	100	1		0Hrs 15Min	1280.1	2025-01-13 13:45:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-13 04:45:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	160.2	2025-01-13 00:00:00
	Stack_2_Boiler_6	SO2	600	100	1		0Hrs 15Min	1304.55	2025-01-13 13:45:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	72.81	2025-01-13 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-01-13 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.39	2025-01-18 13:15:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-18 01:30:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	158.4	2025-01-18 05:00:00

S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	70.65	2025-01-18 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	897.94	2025-01-18 06:15:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.4	2025-01-20 07:00:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-20 00:15:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	156.6	2025-01-20 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	69.21	2025-01-20 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	897.94	2025-01-20 00:00:00
	Stack_1_Boiler_1	SO2	600	100	7		1Hrs 45Min	1259.25	2025-01-25 22:45:00
	Stack_1_Boiler_2	SO2	600	100	5		1Hrs 15Min	1261.96	2025-01-25 22:45:00
	Stack_1_Boiler_3	SO2	600	100	5		1Hrs 15Min	1262.39	2025-01-25 22:45:00
	Stack_2_Boiler_4	PM	115	100	91		22Hrs 45Min	151.61	2025-01-25 22:45:00
	Stack_2_Boiler_4	SO2	600	100	9		2Hrs 15Min	1229.2	2025-01-25 22:45:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-01-25 00:15:00
	Stack_2_Boiler_5	SO2	600	100	6		1Hrs 30Min	1293.82	2025-01-25 22:45:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	167.4	2025-01-25 00:00:00
	Stack_2_Boiler_6	SO2	600	100	6		1Hrs 30Min	1250.76	2025-01-25 22:45:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	66.32	2025-01-25 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-01-25 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	155.59	2025-02-04 08:45:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-02-04 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	68.33	2025-02-04 01:30:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-02-04 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	149.14	2025-02-09 16:45:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-02-09 04:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	68.33	2025-02-09 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-02-09 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	153.06	2025-02-11 08:45:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-02-11 10:45:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	69.05	2025-02-11 09:30:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-02-11 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.02	2025-02-16 03:15:00
	Stack_2_Boiler_5	PM	115	100	93		23Hrs 15Min	176.4	2025-02-16 14:30:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	136.8	2025-02-16 00:00:00

S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	69.93	2025-02-16 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	960.88	2025-02-16 00:00:00
	Stack_1_Boiler_1	SO2	600	100	9		2Hrs 15Min	1311.91	2025-02-23 01:00:00
	Stack_1_Boiler_2	SO2	600	100	9		2Hrs 15Min	1317.59	2025-02-23 01:00:00
	Stack_1_Boiler_3	SO2	600	100	11		2Hrs 45Min	1312.14	2025-02-23 01:00:00
	Stack_2_Boiler_4	PM	115	100	89		22Hrs 15Min	158.18	2025-02-23 01:00:00
	Stack_2_Boiler_4	SO2	600	100	17		4Hrs 15Min	1277.51	2025-02-23 01:00:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-02-23 14:45:00
	Stack_2_Boiler_5	SO2	600	100	7		1Hrs 45Min	1347.03	2025-02-23 01:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	138.6	2025-02-23 00:00:00
	Stack_2_Boiler_6	SO2	600	100	9		2Hrs 15Min	1301.53	2025-02-23 01:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	72.09	2025-02-23 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	960.88	2025-02-23 00:00:00
	Stack_1_Boiler_3	SO2	600	100	1		0Hrs 15Min	1262.08	2025-02-28 16:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	152.66	2025-02-28 08:45:00
	Stack_2_Boiler_4	SO2	600	100	2		0Hrs 30Min	1225.79	2025-02-28 16:00:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-02-28 03:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	147.6	2025-02-28 11:30:00
	Stack_2_Boiler_6	SO2	600	100	1		0Hrs 15Min	1248.04	2025-02-28 16:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	64.16	2025-02-28 11:30:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	960.88	2025-02-28 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.4	2025-03-02 05:30:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	175.99	2025-03-02 15:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	147.6	2025-03-02 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	64.16	2025-03-02 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	906.34	2025-03-02 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.34	2025-03-07 03:15:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	175.86	2025-03-07 06:30:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	149.4	2025-03-07 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	66.32	2025-03-07 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	906.34	2025-03-07 00:00:00
	Stack_1_Boiler_1	SO2	600	100	22		5Hrs 30Min	1314.91	2025-03-14 09:15:00
	Stack_1_Boiler_2	SO2	600	100	21		5Hrs 15Min	1322.6	2025-03-14 09:15:00

S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_1_Boiler_3	SO2	600	100	21		5Hrs 15Min	1317.11	2025-03-14 09:15:00
	Stack_2_Boiler_4	PM	115	100	76		19Hrs 0Min	153.67	2025-03-14 09:15:00
	Stack_2_Boiler_4	SO2	600	100	25		6Hrs 15Min	1275.99	2025-03-14 09:15:00
	Stack_2_Boiler_5	PM	115	100	76		19Hrs 0Min	157.2	2025-03-14 06:30:00
	Stack_2_Boiler_5	SO2	600	100	22		5Hrs 30Min	1334.08	2025-03-14 09:15:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	153.4	2025-03-14 04:45:00
	Stack_2_Boiler_6	SO2	600	100	22		5Hrs 30Min	1298.14	2025-03-14 09:15:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	67.92	2025-03-14 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-03-14 00:00:00
	Stack_1_Boiler_1	SO2	600	100	9		2Hrs 15Min	1281.04	2025-03-19 10:15:00
	Stack_1_Boiler_2	SO2	600	100	7		1Hrs 45Min	1291.06	2025-03-19 10:15:00
	Stack_1_Boiler_3	SO2	600	100	6		1Hrs 30Min	1274.84	2025-03-19 10:15:00
	Stack_2_Boiler_4	PM	115	100	88		22Hrs 0Min	150.12	2025-03-19 10:15:00
	Stack_2_Boiler_4	SO2	600	100	9		2Hrs 15Min	1232.66	2025-03-19 10:15:00
	Stack_2_Boiler_5	PM	115	100	68		17Hrs 0Min	157.2	2025-03-19 13:45:00
	Stack_2_Boiler_5	SO2	600	100	7		1Hrs 45Min	1289.76	2025-03-19 10:15:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	146.2	2025-03-19 00:00:00
	Stack_2_Boiler_6	SO2	600	100	7		1Hrs 45Min	1267.9	2025-03-19 10:15:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	70.65	2025-03-19 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	156.2	2025-03-21 22:00:00
	Stack_2_Boiler_5	PM	115	100	94		23Hrs 30Min	157.2	2025-03-21 06:30:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	151.2	2025-03-21 22:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	70.65	2025-03-21 10:30:00
	Stack_3_Boiler_7	SO2	200	100	42		10Hrs 30Min	1011.24	2025-03-21 10:30:00
	Stack_1_Boiler_1	SO2	600	100	1		0Hrs 15Min	1336.0	2025-03-26 07:00:00
	Stack_2_Boiler_4	PM	115	100	95		23Hrs 45Min	156.2	2025-03-26 07:00:00
	Stack_2_Boiler_4	SO2	600	100	1		0Hrs 15Min	1307.3	2025-03-26 07:00:00
	Stack_2_Boiler_5	PM	115	100	94		23Hrs 30Min	157.2	2025-03-26 06:45:00
	Stack_2_Boiler_6	PM	115	100	94		23Hrs 30Min	151.2	2025-03-26 07:00:00
	Stack_2_Boiler_6	SO2	600	100	2		0Hrs 30Min	1327.95	2025-03-26 07:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	72.97	2025-03-26 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-03-26 00:00:00
	Stack_1_Boiler_1	SO2	600	100	3		0Hrs 45Min	1292.8	2025-04-05 00:30:00

S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_1_Boiler_2	SO2	600	100	3		0Hrs 45Min	1303.39	2025-04-05 00:30:00
	Stack_1_Boiler_3	SO2	600	100	2		0Hrs 30Min	1306.64	2025-04-05 00:30:00
	Stack_2_Boiler_4	PM	115	100	94		23Hrs 30Min	150.7	2025-04-05 00:30:00
	Stack_2_Boiler_4	SO2	600	100	3		0Hrs 45Min	1261.81	2025-04-05 16:15:00
	Stack_2_Boiler_5	PM	115	100	65		16Hrs 15Min	157.2	2025-04-05 21:00:00
	Stack_2_Boiler_5	SO2	600	100	1		0Hrs 15Min	1316.7	2025-04-05 00:15:00
	Stack_2_Boiler_6	PM	115	100	94		23Hrs 30Min	145.79	2025-04-05 00:00:00
	Stack_2_Boiler_6	SO2	600	100	4		1Hrs 0Min	1285.25	2025-04-05 00:15:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	71.37	2025-04-05 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	918.92	2025-04-05 17:30:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	156.2	2025-04-12 16:45:00
	Stack_2_Boiler_5	PM	115	100	59		14Hrs 45Min	156.56	2025-04-12 14:45:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	150.89	2025-04-12 17:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	66.32	2025-04-12 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	978.09	2025-04-12 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.4	2025-01-04 21:30:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-04 00:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	161.8	2025-01-04 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	74.25	2025-01-04 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-01-04 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	155.2	2025-01-09 16:15:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-09 00:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	160.2	2025-01-09 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	72.81	2025-01-09 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-01-09 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.05	2025-01-11 19:30:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-11 00:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	160.2	2025-01-11 00:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	72.81	2025-01-11 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-01-11 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.4	2025-01-16 16:45:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	172.8	2025-01-16 05:15:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	160.2	2025-01-16 00:00:00

S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	72.81	2025-01-16 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-01-16 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	157.23	2025-01-23 17:15:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	175.8	2025-01-23 10:15:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	165.8	2025-01-23 10:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	67.76	2025-01-23 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-01-23 10:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	153.43	2025-01-28 16:00:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-01-28 00:15:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	67.04	2025-01-28 09:15:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-01-28 09:15:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.4	2025-01-30 09:30:00
	Stack_2_Boiler_4	SO2	600	100	1		0Hrs 15Min	1280.1	2025-01-30 09:45:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-01-30 00:15:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	68.33	2025-01-30 02:30:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-01-30 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.4	2025-02-02 00:00:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	165.53	2025-02-02 22:15:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	68.33	2025-02-02 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-02-02 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	155.94	2025-02-07 09:00:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-02-07 06:45:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	68.33	2025-02-07 11:30:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-02-07 14:15:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	158.03	2025-02-14 08:30:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	175.84	2025-02-14 06:45:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	136.8	2025-02-14 09:30:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	71.21	2025-02-14 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	960.88	2025-02-14 00:00:00
	Stack_1_Boiler_1	SO2	600	100	1		0Hrs 15Min	1310.2	2025-02-19 16:00:00
	Stack_1_Boiler_2	SO2	600	100	1		0Hrs 15Min	1314.19	2025-02-19 16:00:00
	Stack_1_Boiler_3	SO2	600	100	1		0Hrs 15Min	1308.85	2025-02-19 16:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	157.78	2025-02-19 16:00:00

S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_2_Boiler_4	SO2	600	100	2		0Hrs 30Min	1273.61	2025-02-19 16:00:00
	Stack_2_Boiler_5	PM	115	100	94		23Hrs 30Min	176.4	2025-02-19 06:15:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	138.6	2025-02-19 16:15:00
	Stack_2_Boiler_6	SO2	600	100	2		0Hrs 30Min	1298.69	2025-02-19 16:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	72.09	2025-02-19 16:15:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	960.88	2025-02-19 00:00:00
	Stack_1_Boiler_1	SO2	600	100	6		1Hrs 30Min	1313.75	2025-02-21 07:00:00
	Stack_1_Boiler_2	SO2	600	100	7		1Hrs 45Min	1319.4	2025-02-21 07:00:00
	Stack_1_Boiler_3	SO2	600	100	7		1Hrs 45Min	1315.35	2025-02-21 07:00:00
	Stack_2_Boiler_4	PM	115	100	93		23Hrs 15Min	158.4	2025-02-21 07:00:00
	Stack_2_Boiler_4	SO2	600	100	9		2Hrs 15Min	1280.1	2025-02-21 07:00:00
	Stack_2_Boiler_5	PM	115	100	95		23Hrs 45Min	176.4	2025-02-21 06:45:00
	Stack_2_Boiler_5	SO2	600	100	6		1Hrs 30Min	1348.65	2025-02-21 07:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	138.6	2025-02-21 00:00:00
	Stack_2_Boiler_6	SO2	600	100	7		1Hrs 45Min	1304.55	2025-02-21 07:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	72.09	2025-02-21 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	960.88	2025-02-21 00:00:00
	Stack_1_Boiler_1	SO2	600	100	6		1Hrs 30Min	1243.36	2025-02-26 19:45:00
	Stack_1_Boiler_2	SO2	600	100	6		1Hrs 30Min	1249.07	2025-02-26 19:45:00
	Stack_1_Boiler_3	SO2	600	100	9		2Hrs 15Min	1236.11	2025-02-26 19:45:00
	Stack_2_Boiler_4	PM	115	100	92		23Hrs 0Min	149.96	2025-02-26 19:45:00
	Stack_2_Boiler_4	SO2	600	100	13		3Hrs 15Min	1201.12	2025-02-26 19:45:00
	Stack_2_Boiler_5	PM	115	100	92		23Hrs 0Min	176.4	2025-02-26 12:30:00
	Stack_2_Boiler_5	SO2	600	100	6		1Hrs 30Min	1268.38	2025-02-26 19:45:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	147.6	2025-02-26 00:00:00
	Stack_2_Boiler_6	SO2	600	100	8		2Hrs 0Min	1234.92	2025-02-26 19:45:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	62	2025-02-26 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	960.88	2025-02-26 00:00:00
	Stack_1_Boiler_1	SO2	600	100	11		2Hrs 45Min	1256.5	2025-03-05 18:15:00
	Stack_1_Boiler_2	SO2	600	100	12		3Hrs 0Min	1257.6	2025-03-05 18:00:00
	Stack_1_Boiler_3	SO2	600	100	22		5Hrs 30Min	1244.99	2025-03-05 18:15:00
	Stack_2_Boiler_4	PM	115	100	95		23Hrs 45Min	151.35	2025-03-05 18:15:00
	Stack_2_Boiler_4	SO2	600	100	31		7Hrs 45Min	1212.06	2025-03-05 18:15:00

S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	176.4	2025-03-05 13:45:00
	Stack_2_Boiler_5	SO2	600	100	13		3Hrs 15Min	1281.89	2025-03-05 18:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	147.6	2025-03-05 00:00:00
	Stack_2_Boiler_6	SO2	600	100	17		4Hrs 15Min	1241.32	2025-03-05 18:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	64.16	2025-03-05 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	906.34	2025-03-05 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	155.47	2025-03-12 08:00:00
	Stack_2_Boiler_4	SO2	600	100	1		0Hrs 15Min	1301.29	2025-03-12 13:30:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	157.2	2025-03-12 13:45:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	153.4	2025-03-12 22:45:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	67.92	2025-03-12 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	981.86	2025-03-12 00:00:00
	Stack_1_Boiler_1	SO2	600	100	5		1Hrs 15Min	1333.64	2025-03-17 07:15:00
	Stack_1_Boiler_2	SO2	600	100	5		1Hrs 15Min	1344.61	2025-03-17 07:15:00
	Stack_1_Boiler_3	SO2	600	100	5		1Hrs 15Min	1347.1	2025-03-17 07:15:00
	Stack_2_Boiler_4	PM	115	100	93		23Hrs 15Min	155.98	2025-03-17 07:15:00
	Stack_2_Boiler_4	SO2	600	100	12		3Hrs 0Min	1306.15	2025-03-17 07:15:00
	Stack_2_Boiler_5	PM	115	100	61		15Hrs 15Min	141.38	2025-03-17 21:15:00
	Stack_2_Boiler_5	SO2	600	100	4		1Hrs 0Min	1364.81	2025-03-17 07:15:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	153.4	2025-03-17 00:00:00
	Stack_2_Boiler_6	SO2	600	100	6		1Hrs 30Min	1325.85	2025-03-17 07:15:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	70.65	2025-03-17 10:30:00
	Stack_3_Boiler_7	SO2	200	100	42		10Hrs 30Min	1002.84	2025-03-17 11:15:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	156.2	2025-03-24 14:00:00
	Stack_2_Boiler_5	PM	115	100	89		22Hrs 15Min	157.2	2025-03-24 00:00:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	151.2	2025-03-24 14:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	70.65	2025-03-24 00:00:00
	Stack_1_Boiler_1	SO2	600	100	8		2Hrs 0Min	1321.75	2025-03-29 02:30:00
	Stack_1_Boiler_2	SO2	600	100	8		2Hrs 0Min	1331.31	2025-03-29 02:30:00
	Stack_1_Boiler_3	SO2	600	100	3		0Hrs 45Min	1329.54	2025-03-29 02:30:00
	Stack_2_Boiler_4	PM	115	100	91		22Hrs 45Min	154.53	2025-03-29 02:30:00
	Stack_2_Boiler_4	SO2	600	100	8		2Hrs 0Min	1288.13	2025-03-29 02:30:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	157.2	2025-03-29 21:15:00

S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_2_Boiler_5	SO2	600	100	4		1Hrs 0Min	1346.57	2025-03-29 02:30:00
	Stack_2_Boiler_6	PM	115	100	87		21Hrs 45Min	149.12	2025-03-29 02:30:00
	Stack_2_Boiler_6	SO2	600	100	14		3Hrs 30Min	1307.37	2025-03-29 02:30:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	74.33	2025-03-29 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	969.28	2025-03-29 00:00:00
	Stack_1_Boiler_1	SO2	600	100	9		2Hrs 15Min	1336.0	2025-03-31 16:00:00
	Stack_1_Boiler_2	SO2	600	100	9		2Hrs 15Min	1346.4	2025-03-31 16:00:00
	Stack_1_Boiler_3	SO2	600	100	8		2Hrs 0Min	1348.65	2025-03-31 16:00:00
	Stack_2_Boiler_4	PM	115	100	87		21Hrs 45Min	156.2	2025-03-31 16:00:00
	Stack_2_Boiler_4	SO2	600	100	9		2Hrs 15Min	1307.3	2025-03-31 16:00:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	157.2	2025-03-31 13:45:00
	Stack_2_Boiler_5	SO2	600	100	9		2Hrs 15Min	1365.3	2025-03-31 16:00:00
	Stack_2_Boiler_6	PM	115	100	87		21Hrs 45Min	151.2	2025-03-31 16:00:00
	Stack_2_Boiler_6	SO2	600	100	9		2Hrs 15Min	1327.7	2025-03-31 16:00:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	74.33	2025-03-31 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	969.28	2025-03-31 00:00:00
	Stack_1_Boiler_1	SO2	600	100	3		0Hrs 45Min	1336.0	2025-04-03 06:45:00
	Stack_1_Boiler_2	SO2	600	100	2		0Hrs 30Min	1346.4	2025-04-03 06:45:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	156.2	2025-04-03 06:45:00
	Stack_2_Boiler_4	SO2	600	100	1		0Hrs 15Min	1307.3	2025-04-03 06:45:00
	Stack_2_Boiler_5	PM	115	100	77		19Hrs 15Min	139.85	2025-04-03 08:00:00
	Stack_2_Boiler_6	PM	115	100	95		23Hrs 45Min	151.19	2025-04-03 06:45:00
	Stack_2_Boiler_6	SO2	600	100	1		0Hrs 15Min	1327.86	2025-04-03 06:45:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	74.33	2025-04-03 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	969.28	2025-04-03 00:00:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	156.2	2025-04-08 22:15:00
	Stack_2_Boiler_5	PM	115	100	96		24Hrs 0Min	157.2	2025-04-08 06:45:00
	Stack_2_Boiler_6	PM	115	100	95		23Hrs 45Min	151.2	2025-04-08 22:15:00
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	71.37	2025-04-08 00:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	944.1	2025-04-08 11:30:00
	Stack_2_Boiler_4	PM	115	100	96		24Hrs 0Min	156.2	2025-04-10 22:00:00
	Stack_2_Boiler_5	PM	115	100	93		23Hrs 15Min	157.2	2025-04-10 06:30:00
	Stack_2_Boiler_6	PM	115	100	96		24Hrs 0Min	151.2	2025-04-10 22:00:00

S.No	Station Name	Parameter Name	Maximum Threshold Limits	Data Availability %	Number of times of Exceedance	Total Exceedance Count	Total Period of Exceedance	Maximum Exceedance Value	Date
	Stack_3_Boiler_7	PM	50	100	96		24Hrs 0Min	66.32	2025-04-10 10:00:00
	Stack_3_Boiler_7	SO2	200	100	96		24Hrs 0Min	978.09	2025-04-10 23:45:00
	ACCOUNTS_OFFICE	PM2.5	60	100	1		24Hrs 0Min	116.87	2025-01-31 00:00:00
	Near_Rwagon_WorkShop_Rayanapadu	NOx	80	100	1		24Hrs 0Min	84.82	2025-03-27 00:00:00
	ACCOUNTS_OFFICE	PM2.5	60	100	1		24Hrs 0Min	115.3	2025-01-30 00:00:00
	ETP	TSS	100	100	6		1Hrs 30Min	137.83	2025-02-08 20:30:00
	ETP	pH	8.5	100	3		0Hrs 45Min	8.55	2025-03-06 08:30:00
	ETP	pH	8.5	100	1		0Hrs 15Min	8.5	2025-03-18 06:30:00
	ETP	pH	8.5	100	11		2Hrs 45Min	8.97	2025-03-20 04:15:00
	ETP	pH	8.5	100	1		0Hrs 15Min	8.5	2025-03-25 00:30:00
	ETP	TSS	100	100	36		9Hrs 0Min	126.0	2025-01-27 08:45:00
	ETP	TSS	100	100	96		24Hrs 0Min	236.39	2025-01-26 06:00:00
	ETP	pH	8.5	100	1		0Hrs 15Min	8.53	2025-02-24 03:30:00
	ETP	pH	8.5	100	1		0Hrs 15Min	8.5	2025-03-22 02:15:00
	ETP	TSS	100	100	16		4Hrs 0Min	142.8	2025-01-25 23:45:00
	ETP	TSS	100	100	12		3Hrs 0Min	153.6	2025-02-09 05:00:00
	ETP	pH	8.5	100	4		1Hrs 0Min	8.82	2025-03-19 02:15:00
	ETP	pH	8.5	100	2		0Hrs 30Min	8.55	2025-02-07 05:00:00
	ETP	pH	8.5	100	3		0Hrs 45Min	8.65	2025-03-17 08:00:00

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BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application No.314 of 2024(SZ)
[Earlier O.A. No. 1302 of 2024(PB)]

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU based on the News Item in The Hindu dt: 04.11.2024 titled, "Residents stage protest against pollution caused by Vijayawada Thermal Power Station".

And

Andhra Pradesh Pollution Control Board (APPCB),
Through its Member Secretary,
Andhra Pradesh and ors.

...Respondent(s)

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2.	Status report of APPCB in O.A. No.314 of 2024 (SZ) submitted on 10.01.2025. **Annexure-I**	3-5
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4.	M/s. Dr. NTTPS Plan of Action (PoA) submitted on 27.01.2025. **Annexure-III**	14-25
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Dt.19.02.2025
Place: Vijayawada.

Environmental Engineer,
APPCB, Regional Office,
Vijayawada

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(1)

Report of the A.P. Pollution Control Board (APPCB) in compliance with the Hon'ble N.G.T, Chennai Order dated.15.01.2025 in O.A. No.314 of 2024(SZ) earlier O.A. No.1302 of 2024 (PB) title "Residents stage protest against pollution caused by Vijayawada Thermal Power Station".

It is to submit that M/s. Dr. Narla Tatarao Thermal Power Station is a Thermal Power Plant operating at Ibrahimpatnam (V&M), NTR District with Electricity production capacity of 2560 MW.

It is to submit that a case was filed before the Hon'ble N.G.T (PB), New Delhi on its own motion SUO MOTU based on the news item published in The Hindu newspaper dated.04.11.2024, under the caption "Residents stage protest against pollution caused by Vijayawada Thermal Power Station", vide OA No.1302 of 2024 (PB).

A hearing was held on 19.11.2024 at the Hon'ble N.G.T (PB), Delhi and O.A. was transferred to the Southern Zonal Bench as the matter relates to the Southern Zonal Bench.

The case renumbered as O.A. No.314 of 2024 at the Hon'ble N.G.T (SZ). The Member Secretary, A.P. Pollution Control Board is one of the Respondent in the above O.A. No.314 of 2024 (SZ).

It is to submit that the Board has reviewed M/s. Dr. Narla Tatarao Thermal Power Station before the Monitoring (Task Force) committee meetings held on 25.01.2024 & 25.11.2024.

The APPCB has issued certain directions to the industry on 02.02.2024 for control of pollution and comply to the air quality and water quality standards prescribed to the industry.

The Board has submitted status report on 10.01.2025 to the Hon'ble N.G.T (SZ) in connection with the O.A. No.314 of 2024. Copy enclose as **Annexure-I.**

The case was listed on 15.01.2025 and the Hon'ble N.G.T has issued the following order:

> "5.The report dated 10.01.2025 of the Andhra Pradesh Pollution Control Board (APPCB) is filed.
> 6.Let the APPCB file a further action taken report in this regard.
> 7.Post the matter on 05.03.2025".

The Board has issued directions to the industry vide order dated.10.01.2025 to submit detailed plan of action of M/s. Dr. Narla Tatarao Thermal Power Station (NTTPS), Ibrahimpatnam, Vijayawada, Krishna District within 2 weeks along with budgetary estimations to rectify the violations within 3 months, to take further action in the matter. Copy enclosed as **Annexure-II.**

Further, the industry has submitted Plan of Action (PoA) on the directions issued by the Board vide letter dated.27.01.2025. The industry has informed that the APGENCO management has sanctioned an amount of Rs.10 Crores on 06.12.2023 to control Suspended Particulate Matter (SPM), rectification of ESP fields etc. An additional budget of Rs.18 Crores sanctioned on 01.04.2024 to improve the performance of the existing ESPs, fly ash evacuation systems and to strengthen the existing ash handling system. Further, APGENCO Ltd. management has requested M/s. Singareni Collieries Company Ltd for supply of high grade coal. The APGENCO has also sanctioned an amount of Rs.31 Cores on 16.12.2024 for implementation of air pollution control measures.

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The industry submitted time bound action plan for rectification of the pollution control systems and improving the performance of the ESPs and informed that annual overhaul was completed for the year,2024-25 pertaining to the Unit-V, VI & VII and leakages from ESP hoppers is controlled. Further, work orders / purchase orders have issued for strengthening ash handling systems, fly ash evacuation systems and improve the performance of the ESPs. As per the action plan, the industry proposed to complete the minor works by 31.03.2025. Copy of the action plan submitted by the industry is herewith enclosed as **Annexure-III.**

The industry has started the rectification works pertaining to control of pollution and are under process. The further action taken report by the Board will be submitted to the Hon'ble N.G.T in due course.

This report is submitted for kind consideration. The APPCB will abide by all such directions as the Hon'ble Tribunal may deem fit and appropriate.

Dt.19.02.2025
Place: Vijayawada.

Nirmal 19/2

Environmental Engineer,
APPCB, Regional Office,
Vijayawada

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Item No.12:-

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

[Through Physical Hearing (Hybrid Option)]

Original Application No.314 of 2024(SZ)

[Earlier O.A. No. 1302 of 2024(PB)]

IN THE MATTER OF:

Tribunal on its own motion **SUO MOTU** based on the News Item in The Hindu dt: 04.11.2024 titled, **"Residents stage protest against pollution caused by Vijayawada Thermal Power Station".**

And

Andhra Pradesh Pollution Control Board (APPCB),
Through its Member Secretary,
Andhra Pradesh and Ors.

...Respondent(s)

Date of hearing: 05.03.2025.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s): Suo Motu.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 & R4.
Ms. Nathami for R2.
Ms. Janani Shankar for R5.

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ORDER

1. The status report dated 19.02.2025 of the Andhra Pradesh Pollution Control Board (APPCB) is filed. However, the further action taken report, as previously directed by this Tribunal, has not yet been filed. Additionally, other respondents have not filed their replies/reports.

2. Ms. Janani Shankar, the learned counsel undertakes to file vakalat on behalf of Respondent No.5 and seeks time to file the reply.

3. Let the matter be listed on **13.06.2025**.

Sd/-
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-
Dr. Satyagopal Korlapati, EM

O.A. No.314/2024(SZ)
05th March, 2025. Mn.